Fourth Series Vol. XXXVI - No. 1

Friday, February 20, 1970
Phalguna 1, 1891 (Saka)

LOK SABHA DEBATES

(Tenth Session)

(Vol. XXXVI contains Nos. 1 - 10)

LOK SABHA SECRETARIAT
NEW DELHI

Price : Rs. 1.00

CONTENTS

[Fourth Series, Vol. XXXVI—10th Session, 1970/1891-92 (Saka)]

No. 1—Friday, February 20, 1970/Phalguna 1, 1891 (Saka)

	Columns
Alphabetical List of Members	(i)–(viii)
Officers of the House	(ix)
Government of India—Ministers, Ministers of State etc.	(x)—(xii)
President's Address—Laid on the Table ...	1—31
Obituary References ...	31—40
Mr. Speaker	31—32
Shrimati Indira Gandhi ...	32—33
Dr. Ram Subhag Singh	33—34
Shri Ranga ...	34—35
Shri Atal Bihari Vajpayee	35—36
Shri H. N. Mukerjee	36—37
Shri A. K. Gopalan ...	37
Shri Rabi Ray	37
Shri Surendranath Dwivedy ...	37
Shri Prakash Vir Shastri ...	37—38
Dr. Karni Singh ...	38
Shri Shinkre ...	39—40
Points of Order ...	40–45
Papers Laid on the Table	45–4[illegible]
Advocates (Second Amendment) Bill—	
Extension of time for presentation of Report of Select Committee	46–4

ALPHABETICAL LIST OF MEMBERS

FOURTH LOK SABHA

'A'

Abraham, Shri K. M. (Kottayam).

Achal Singh, Shri (Agra).

Adichan, Shri P. C. (Adoor).

Aga, Syed Ahmed (Baramulla).

Agadi, Shri S. A. (Koppal).

Ahirwar, Shri Nathu Ram (Tikamgarh).

Ahmad, Dr. I. (Giridih).

Ahmed. Shri F. A (Barpeta).

Ahmed. Shri Jahan Uddin (Dhubri).

Amat, Shri Debananda (Sundargarh).

Amin, Prof. R. K. (Dhandhuka).

Amin, Shri Ramchandra J. (Mehsana).

Anbazhagan, Shri K. (Tiruchengode).

Anbuchezhiyan, Shri N. (Dindigul).

Anirudhan, Shri K. (Chirayinkil).

Anjanappa, Shri B. (Nellore).

Ankineedu, Shri Maganti (Gudivaha).

Anthony, Shri Frank (Nominated—Anglo-Indians).

Arumugham, Shri R. S. (Tenkasi).

Asghar Hussain, Shri K. M. (Akola).

Atamdas, Shri (Morena).

Awadesh Chandra Singh, Shri (Farrukhabad).

Ayarwal, Shri Ram Singh (Sagar).

Azad, Shri Bhagwat Jha (Bhagalpur).

'B'

Babu Nath Singh, Shri (Surguja).

Badrudduja, Syed (Murshidabad).

Bajaj Shri Kamalnayan Jamnalal (Wardha).

Bajpai, Shri Vidya Dhar (Amethi).

Bakshi Gulam Mohammed, Shri (Srinagar).

Benerjee, Shri S. M. (Kanpur).

Bansh Narain Singh, Shri (Mirzapur)

Barrow, Shri A. E. T. (Nominated—Anglo-Indians).

Barua, Shri Bedabrata (Kaliabor).

Barua, Shri Hem (Mangaldai).

Barua, Shri Rajendranath (Jorhat).

Barupal, Shri P. L. (Ganganagar).

Basu. Shri Jyotirmoy (Diamond Harbour).

Basu, Dr. Maitreyee (Darjeeling).

Basumatari, Shri (Kokrajhar).

Baswant, Shri Sonubhau (Bhiwandi).

Behera, Shri Baidhar (Jaipur).

Berwa, Shri Onkar Lal (Kota).

Besra, Shri Satya Charan (Dumka).

Bhadoria, Shri Arjun Singh (Etawah).

Bhagaban Das, Shri (Ausgram).

Bhagat, Shri Bali Ram (Shahabad).

Bhagavati, Shri B. (Tezpur).

Bhakt Darshan, Shri (Garhwal).

Bhandare, Shri R. D. (Bombay Central).

Bhanu Prakash Singh, Shri (Sidhi).

Bhargava, Shri Bashweshwar Nath (Ajmer)

Bharti, Shri Maharaj Singh (Meerut).

Bhattacharya, Shri Chapalakant (Raiganj).

Bhonsale, Maharani Vijaymala Rajaram Chhatrapati (Hatkanangale).

Birla Shri Radha Krishan (Jhunjhunu).

Birua, Shri Kolai (Singbhum).

Bist. Shri Jang Bahadur Singh (Almora)

Biswas Shri Jitendra Mohan (Bankura).

Bohra, Shri Onkarlal (Chittorgarh)

Bose, Shri Amiya Nath (Arambagh).

Brahm Perkash, Shri (Outer Delhi).

Brahmanand, Swami (Hamirpur).

Brij Bhushan Lal, Shri (Bareilly).

Brijendra Singh, Maharaja (Bharatpur).

Brijraj—Kotah, Shri (Jhalawar).

Burman, Shri Kirit Bikram Deb (Tripura East).

Buta Singh, Shri (Rupar).

'C'

Chakrapani, Shri C. K. (Ponnani).

Chanda, Shri Anil Kumar (Bholpur)

Chanda, Shrimati Jyotsna (Cachar).

Chandra Sekhar Singh, Shri (Jehanabad).

Chandrika Prasad, Shri (Ballia).

Chatterjee, Shri N. C. (Burdwan).

Chatterji, Shri Kishan Kumar (Howrah).

Chaturvedi, Shri Rohan Lal (Etah).

Chaudhri, Shri Tridib Kumar (Brehampore).

Chaudhury, Shri Nitiraj Singh (Hoshangabad).

Chauhan, Shri Bharat Singh (Dhar).

Chavan, Shri D. R. (Karad),

Chavan, Shri Yeshwantrao Balwantrao (Satara).

Chittybabu, Shri C. (Chingleput).

Choudhury, Shri Valmiki (Hajipur).

Choudhury, Shri J. K. (Tripura West).

'D'

Dalbir Singh, Shri (Sirsa).

Damani, Shri S. R. (Sholapur).

Dandeker, Shri Narayan (Jamnagar).

Dange, Shri Shripad Amrit (Bombay Central South).

Dar, Shri Abdul Ghani (Gurgaon).

Das, Shri Nayan Tara (Jamui).

Dasappa, Shri Tulsidas H. (Mysore).

Daschowdhury, Shri Benoy Krishna (Cooch Behar).

Dass, Shri C. (Tirupathi).

Deb, Shri D. N. (Angul).

Deiveekan, Shri M. (Kallakurichi).

Delkar, Shri Sanjibhai Rupjibhai (Dadra and Nagar Haveli).

Deo Shri K. P. Singh (Chenkanal).

Deo, Shri Pratap Keshri (Kalahandi).

Deo, Shri R. R. Singh (Bolangir).

Deoghare, Shri Narendra Ramchandraj (Nagpur).

Desai, Shri C. C. (Sabarkanta).

Desai, Shri Dinkar (Kanara).

Desai, Shri Morarji (Surat).

Deshmukh, Shri B. D, (Aurangabad).

Deshmukh, Shri K. G. (Amravati).

Deshmukh, Shri Shivajirao Shankar Rao (Parbhani).

Devendra, Vijaya Singh, Shri (Satna).

Devgun, Shri Hardyal (East Delhi).

Devinder Singh, Shri (Ludhiana).

Dhandapani, Shri C. T. (Dharapuram).

Dhillon, Dr. Gurdial Singh (Tarantaran).

Dhrangadhra, Shri Sriraj Meghrajji (Surendranagar).

Dhuleshwar Meena, Shri (Udaipur).

Digvijay Narain Singh. Shri (Muzaffarpur).

Dinesh Singh, Shri (Pratapgarh).

Dipa, Shri Anirudha (Phulbani).

Dixit, Shri Ganga Charan (Khandwa).

Durairasu, Shri A. (Perambalur).

Dwivedi, Shri Nageshwar (Machhlishar).

Dwivedy. Shri Surendranath (Kendrapara).

'E'

Ering Shri D. (North East Frontier Tract).

Esthose, Shri P. P. (Muvattupuzha)

'F'

Fernandes, Shri George (Bombay South).

'G'

Gajraj Singh Rao, Shri (Mahendragarh).

Gandhi, Shrimati Indira (Rae Bareli).

Ganesh Shri K. R. (Andaman and Nicobar Islands).

Ganga Devi, Shrimati (Mohanlalganj).

Gautam, Shri C. D. (Balaghat)

Gavit, Shri Tukaram Hurji (Nandurbar).

Gayatri Devi, Shrimati (Jaipur).

Ghosh, Shri Bimalkanti (Serampore).

Ghosh, Shri Ganesh (Calcutta South),

Ghosh. Shri P. K. (Ranchi).
Ghosh, Shri Parimal (Ghatal).
Girja Kumari, Shrimati (Shahdol).
Gopalan, Shri A. K. (Kasergod).
Gopalan, Shri Pattiam (Tellicherry).
Gopalan, Shrimati Suseela (Ambalapuzha).
Gounder, Shri R. Muthu (Tiruppattur).
Govind Das, Dr. (Jabalpur).
Gowd, Shri Y. Gadilingana (Kurnool).
Gowda, Shri M. Huche (Chikmagalur).
Gowder, Shri M. K. Nanja (Nilgiris).
Goyal, Shri Shri Chand (Chandigarh).
Gudadinni, Shri B. K. (Bijapur).
Guha, Prof. Samar (Contai).
Gupta, Shri Indrajit (Alipur).
Gupta, Shri Kanwar Lal (Delhi Sadar).
Gupta, Shri Lakhan Lal (Raipur).
Gupta, Shri Ram Krishan (Hissar).
Gurcharan Singh, Shri (Ferozepur).

'H'

Hajarnawis, Shri R. M. (Chimur).
Halder, Shri Kansari (Mathurapur).
Hanumanthaiya, Shri K. (Bangalore).
Hari Krishna, Shri (Allahabad).
Hazarika, Shri Joginder Nath (Dibrugarh).
Heerjibhai, Shri (Banswara).
Hem Raj, Shri (Kangra).
Himatsingka, Shri Prabhu Dayal (Godda)

'I'

Iqbal Singh, Shri (Fazilka).

'J'

Jadhav, Shri Tulshidas (Baramati).
Jadhav, Shri V. N. (Jalna).
Jaggaish, Shri K. (Ongole).
Jagjiwan Ram, Shri (Sasaram).
Jai Singh, (Hoshiarpur).
Jaipal Singh, Shri (Khunti).
Jamir, Shri S. C. (Nagaland).
Jamna Lal, Shsi (Tonk),
Janardhanan, Shri C. (Trichur).
Jena, Shri Dharni Dhar (Bhadrak).
Jha, Shri Bhogendra (Jainagar).
Jha, Shri Shiva Chandra (Madhubani).
Jharkande Rai, Shri (Ghosi).
Jitendra Bahadur Singh, Shri (Shahabad).
Joshi, Shri Jagannath Rao (Bhopal).
Joshi, Shri S. M. (Poona).

'K'

Kachwai, Shri Hukam Chand (Ujjain).
Kahandole, Shri Z. M. (Malegaon).
Kalita, Shri Dhireshwar (Gauhati).
Kamalanathan, Shri M. (Krishnagiri).
Kamaraj, Shri K. (Nagercoil).
Kamble, Shri Tulsiram Dasrath (Latur).
Kameshwar Singh, Shri (Khagaria)
Kamla Kumari, Kumari (Palamau).
Kandappan, Shri S. (Mettur).
Kapoor, Shri Lakhan Lal (Kishanganj).
Karan Singh, Dr. (Udhampur).
Karni Singh, (Dr. (Bikaner).
Kasture, Shri Arjun Shripat (Khamgaon).
Katham, Shri Birendra Nath (Jalpaiguri).
Kavade, Shri Bhanudas Ramchandra (Nasik).
Kedaria, Shri C. M. (Mandvi).
Kesri, Shri Sitaram (Katihar).
Khadilkar, Shri R. K. (Khed).
Khan, Shri Ghayoor Ali (Kairana).
Khan, Shri H. Ajmal (Periakulam).
Khan, Shri Latafat Ali (Muzaffarnagar).
Khan, Shri Mushir Ahamad (Kasganj).
Khan, Nawabzada Zulfiquar Ali (Rampur).
Khanna, Shri Prem Kishan (Shahjahanpur).
Kikar Singh, Shri (Bhatinda).
Kinder Lall, Shri (Hardoi).
Kiruttinan, Shri Thandavar (Sivaganja).
Kisku, Shri Amiya Kumar (Jhargram)
Kothari, Shri S. S. (Mandsaur).
Kotoki, Shri Liladhar (Nowgong).
Koushik, Shri K. M. (Chanda).
Kripalani, Shri J. B. (Guna).
Kripalani, Shrimati Sucheta (Gonda).
Krishna, Shri M. R. (Peddapalli).
Krishna, Shri S. M. (Mandya).

Krishnamoorthi, Shri V. (Cuddalore).
Krishnan, Shri G. Y. (Kolar).
Krishnappa, Shri M. V. (Hoskote).
Kuchelar, Shri G. (Vellore).
Kundu, Shri Samarendra (Balasore).
Kunte, Shri D. K. (Kolaba).
Kureel, Shri Baijnath (Ramsanchighat).
Kushok Bakula, Shri (Ladakh).
Kushwah, Shri Yashwant Singh (Bhind).

'L'

Lakkappa, Shri K. (Tumgur).
Lakshmikanthamma, Shrimati T. (Khammam).
Lalit Sen, Shri (Mandi).
Laskar, Shri Nihar Ranjan (Karimganj).
Laxmi Bai, Shrimati Sangam (Medak).
Limaye, Shri Madh (Monghyr).
Lobo Prabhu, Shri J. M. (Udippi).
Lutfal Haque Haji (Jangipur).

'M'

Madhok, Shri Bal Raj (South Delhi).
Madhukar, Shri Kamla Misra (Kesaria).
Mahadeva Prasad, Dr. (Maharajganj).
Mahajan, Shri Vikram Chand (Chamba).
Maharaj Singh, Shri (Mainpuri).
Mahato, Shri Bhajahari (Purulia).
Mahida, Shri Narendrasingh (Anand).
Mahishi, Dr. Sarojini (Dharwar North).
Majhi, Shri Mahendra (Mayurbhanj).
Malhotra, Shri Inder J. (Jammu).
Mandal, Shri B. P. (Madhipura).
Mandal, Dr. Pashupati (Vishnupur).
Mandal, Shri Yamuna Prasad (Samastipur).
Mane, Shri Shankarrao Dattaraya (Kolhapur).
Mangalathumadam, Shri G. P. (Mavelikara).
Manoharan, Shri, K. (Madrao North).
Maran, Shri Murasoli (Madras South).
Marandi, Shri Ishwar (Rajmahal).
Masani, Shri M. R. (Rajkot).
Master, Shri Bhola Nath (Alwar).
Masuriya Din, Shri (Chail).
Mayavan, Shri V. (Chidambaram).
Meena, Shri Meetha Lal (Sawai Madhopur).
Meghachandra, Shri M. (Inner Manipur).
Mehta, Shri Ashoka (Bhandara).
Mehta, Shri Prasannbhai (Bhavnagar).
Melkote, Dr. G. S. (Hyderabad).
Menon, Shri P. Govinda (Mukundapuram).
Menon, Shri V. K. Krishna (Midnapure).
Menon Shri V. Vishwanatha (Ernakulam).
Minimata Agam Dass Guru, Shrimati (Janjgir).
Mirza, Shri Bakar Ali (Secunderabad).
Mishra, Shri Bibhuti (Motihari).
Mishra, Shri G. S. (Chhindwara).
Misra, Shri Janeshwar (Phulpur).
Misra, Shri Shripati (Sultanpur).
Misra, Shri Srinibas (Cuttack).
Misra, Shri S. N. (Kannauj).
Modok, Shri Bijoy (Hooghly).
Mody, Shri Piloo (Godhra).
Mohammed Imam, Shri J. C. (Chitradurga).
Mohammed Ismail, Shri (Barrackpore).
Mohammed Yusuf, Shri (Siwan).
Mohan Swarup, Shri (Pilibhit).
Mohinder Kaur, Shrimati (Patiala).
Mohsin, Shri Fakruddin Huseinsab (Dharwar South).
Molahu Prasad, Shri (Bansgaon).
Mondal, Shri Jugol (Uluberia).
Mrityunjay Prasad, Shri (Maharajganj).
Muhammed Ismail, Shri M. (Manjeri).
Muhammed Sheriff, Shri (Ramanathapuram).
Mukerjee, Shri H. N. (Calcutta North East).
Mukerjee, Shrimati Sharda (Ratnagiri).
Mukne, Shri Yeshwantrao Martandrao (Dahanu).
Mulla, Shri Anand Narain (Lucknow).
Murthy, Shri B. S. (Amalapruam).
Murthi, Shri M. S. (Anakapalli).
Muthusami, Shri C. (Karur).

'N'

Naghnoor, Shri M. N. (Belgaum).
Nahata. Shri Amrit (Barmer).
Naidu, Shri N. P. Chengalraya (Chittoor).
Naik, Shri Guru Charan (Keonjhar).
Naik, Shri Raja Venkatappa (Raichur).
Nair, Shri N. Sreekantan (Quilon).
Nair, Shri P. K. Vasudevan (Peermade).
Nambiar, Shri K. Ananda (Tiruchirapalli).
Nanda, Shri Gulzari Lal (Kaithal),
Narayanan, Shri (Pollachi).
Nath Pai, Shri (Rajapur).
Nayanar, Shri E. K. (Palghat).
Nayar, Shri K. K. (Bahraich).
Nayar, Shrimati Shakuntala (Kaisarganj).
Nayar, Dr. Sushila (Jhansi).
Nihal Singh, Shri (Chandauli).
Nirlep Kaur, Sardarni (Sangrur).

'O'

Oberio, Shri M. S. (Hazaribagh).
Onkar Singh, Shri (Budaun).
Oraon, Shri Kartik (Lohardaga).

'P'

Padmavati Devi, Shrimati (Rajnandgaon).
Pahadia, Shri Jagannath (Hiddaun).
Palchoudhuri, Shrimati Ila (Krishnagar).
Pandey, Shri Kashi Nath (Padrauna).
Pandey, Shri Sarjoo (Ghazipur).
Pandey, Shri Vishwa Nath (Salempur).
Panigrahi, Shri Chintamani (Bhubaneshwar).
Pant, Shri Krishna Chandra (Nainital).
Paokai Haokip, Shri (Outer Manipur).
Parmar, Shri Bhaljibhai Ravjibhai (Dohad).
Parmar, Shri Dahyabhai (Patan).
Partap Singh, Shri (Simla).
Parthasarthy, Shri P. C. (Rajampet).
Paswan, Shri Kedar (Rosera).
Patel, Shri Baburao (Shajapur).
Patel, Shri J. H. (Shimoga).
Patel, Shri Manibhai Jhaverbhai (Damoh).
Patel, Shri Manubhai (Dabhoi).
Patel, Shri Nanubhai N. (Bulsar).
Patel, Shri Pashabhai Chhotabhai (Baroda).
Patil, Shri Anantrao (Ahemadnagar).
Patil, Shri Chudaman Ananda (Dhulia).
Patil, Shri Deorao Sheoram (Yeotmal).
Patil, Shri Nana Ramchandra (Bhir).
Patil, Shri S. B. (Bagalkot).
Patil, Shri S. K. (Banaskantha).
Patil, Shri Sadashiv Daji (Sangli).
Patil, Shri Tulsiram Abaji (Osmanabad).
Patodia, Shri Deoki Nandan (Jalore).
Poonacha, Shri C. M. (Mangalore).
Pradhani, Shri Khagapathi (Nowrangpur).
Pramanik, Shri Jatindra Nath (Balurghat).
Prasad, Shri Y. Ankieedu (Machilipatnam).
Puri, Dr. Surya Prakash (Nawada).

'Q'

Qureshi, Shri Mohammed Shafi (Anantnag).

'R'

Radhabai, Shrimati B. (Bhadrachalam).
Raghu Ramaiah, Shri Kotha (Guntur),
Raj Deo Singh, Shri (Jaunpur),
Rajaram, Shri K. (Salem).
Rajashekharan, Shri M. V. (Kanakapur).
Rajani Devi, Shrimati (Caigarh).
Raju, Shri D. Balarama (Naraspur).
Raju, Dr. D. S. (Rajahmundry).
Rajya Lakshmi, Shrimati Lalita (Dhanbad).
Ram Charan, Shri (Khurja).
Ram Dhan, Shri (Lalganj).
Ram Dhani Das, Shri (Gaya).
Ram Sewak Chaudhri (Jalaun).
Ram Subhag Singh, Dr. (Buxar).
Ram Swarup, Shri (Robertsganj).
Ram. Shri Tulamohan (Araria).
Ramabadran, Shri T. D. (Tindivanam).
Ramamoorthy, Shri S. P. (Sivakasi).
Ramamurti, Shri P. (Madurai),
Ramani, Shri K. (Coimbatore).
Ramji Ram, Shri (Akbarpur).
Rampur, Shri Mahadevappa (Gulbarga).

Ram Shekhar Prasad Singh, Shri (Chhapra).
Rana, Shri M. B. (Broach).
Randhir Singh, Ch. (Rohtak).
Ranga, Singh, Shri N. G. (Srikakulam).
Ranjeet Singh, Major (Khalialabad).
Rao, Shri J. B. Muthyal (Nagarkurnool).
Rao, Shri J. Ramapathi (Karimnagar).
Rao, Shri J. Rameshwar (Mahbubnagar).
Rao, Shri Jaganath (Chatarpur).
Rao, Dr. K. L. (Vijaywada).
Rao, Shri Kari Narayana (Bobbili).
Rao, Shri Thirumala (Kakinada).
Rao, Dr. V. K. R. V. (Bellary).
Rao, Shri Viswasri Narasimha (Parvathipuram).
Raut, Shri Bhola (Bagah).
Ray, Shri Rabi (Puri).
Reddi, Shri G. S. (Miryalguda).
Reddy, Shri M. N. (Nizamabad).
Reddy, Shri Nilam Sanjiva (Hindupur).
Reddy, Shri P. Antony (Anantpur).
Reddy, Shri P. Ganga (Adilabad).
Reddy, Shrimati Sudha V. (Madhugiri).
Reddy. Shri R. Surender (Warangal).
Reddy, Shri R. Dasaratha Rama (Kavali).
Reddy, Shri Y. Eswara (Cuddapah).
Rohtagi, Shrimati Shushila (Bilhaur).
Roy, Shri Bishwanath (Deoria).
Roy, Shri Chittaranjan (Joynagar).
Roy, Shrimati Uma (Malda).

'S'

Saboo, Shri S. G. (Sikar).
Sadhu Ram, Shri (Phillaur).
Saha, Dr. Sisir Kumar (Birbhum).
Saigal, Shri A. S. (Bilaspur).
Sait, Shri Ebrahim Sulaiman (Kozhikhode).
Saleem, Shri Mohammad Yunus (Nalgonda).
Salve, Shri Narendra Kumar P. (Betul).
Samanta, Shri Satis Chandra (Tamluk).
Sambandhan, Shri S. K. (Tiruttani).
Sambasivam, Shri V. (Nagapattinam).
Sambhali, Maulana Ishaq (Amroha).
Saminathan, Shri P. A. (Gobichettipalayam).
Sanghi, Shri N. K. (Jodhpur).
Sankata Prasad, Dr. (Misrikh).
Sant Bux Singh, Shri (Fatehpur).
Santosham, Dr. M. (Tiruchendur).
Sapre, Shrimati Tara (Bombay North East).
Sarma, Shri Ananta Tripathi (Bhanjnagar).
Satya Narain Singh. Shri (Varanasi).
Savitri Shyam, Shrimati (Aonla).
Sayeed, Shri P. M, (Laccadive, Minicoy and Amindvi Islands).
Sayyadali Samadali, Shri (Jalgaon).
Sen, Shri Ashoke Kumar (Calcutta North West).
Sen, Shri Deven (Asansol).
Sen, Shri Dwaipayan (Katwa).
Sen, Shri Phani Gopal (Purnea).
Sen, Dr. Ranen (Barasat).
Sequeira, Shri Erasmo de (Marmagoa).
Sethi, Shri Prakash Chandra B. (Indore).
Sethuraman, Shri N. (Pondicherry).
Sezhiyan, Shri Ira (Kumbakonam).
Shah, Shrimati Jayaben (Amreli).
Shah, Maharaja Manabendra (Tehri-Garhwal).
Shah, Shri Shantilal (Bombay North West).
Shah, Shri Trilokshah Lal Priendra (Kanker).
Shah, Shri Virendrakumar J. (Junagarh).
Shalwale, Shri Ram Gopal (Chandni Chowk).
Shambhu Nath, Shri (Saidpur).
Shankaranand, Shri B. (Chikodi).
Sharda Nand, Shri (Sitapur).
Sharma, Shri Beni Shanker, (Banka).
Sharma, Shri Madhoram (Karnal).
Sharma, Shri Narayan Swaroop (Domariaganj.
Sharma, Shri Naval Kishore (Dausa).
Sharma, Shri Ram Avtar (Gwalior).
Sharma, Shri Shiv (Vidisha).
Sharma, Shri Yajna Datt (Amritsar).
Sharma, Shri Yogendra (Begusarai).
Shashi Bhushan, Shri (Khargone).
Shashi Rajan, Shri (Pupri).

Shastri, Shri Biswanarayan (Lakhimpur).
Shastri, Shri Prakash Vir (Hapur).
Shastri, Shri Raghuvir Singh (Baghpat).
Shastri, Shri Ramavtar (Patna).
Shastri, Shri Ramanand (Bijnor).
Shastri, Shri Sheopujan (Bikramganj).
Shastri, Shri Shiv Kumar (Aligarh).
Sheo Narain, Shri (Basti).
Sher Singh, Prof. (Jhajjar).
Sheth, Shri Tulsidas Muljibhai (Kutch).
Shinde, Shri Annasahib P. (Kopargaon).
Shinkre, Shri Janardan Jagannath (Panjim).
Shiva Chandika Prasad, Shri (Jamshedpur).
Shiv Charan Lal, Shri (Firozabad).
Shivappa, Shri Nuggehally (Hassan).
Shukla, Shri Shambhu Nath (Rewa).
Shukla, Shri Vidya Charan (Mahasamund).
Siddayya, Shri S. M. (Chamarajanagar).
Siddheshwar, Prasad, Shri (Nalanda).
Sinha, Shri Mudrika (Aurangabad).
Sinha, Shri Ram Krishna (Faizabad).
Sinha, Shri Satya Narayan (Darbhanga).
Sinha, Shrimati Tarkeshwari (Barh).
Sivasankaran, Shri P. (Sriperumbudur).
Sanatak, Shri Nar Deo (Hathras).
Solanki, Shri Pravinsinghji Natavarsinghji (Kaira).
Solanki, Shri Somchandbhai Manubhai (Gandhinagar).
Somani, Shri Nand Kumar (Nagaur).
Somasundaram, Shri S. D. (Thanjavur).
Sonar, Dr. Amrit Ganpat (Remtek).
Sonavane, Shri Tayappa Hari (Pandharpur).
Sondhi, Shri M. L. (New Delhi).
Sreedharan, Shri Arangil (Badagara).
Subravelu, Shri K. (Mayuram).
Sudarsanam Shri Maddi (Narsaraopet).
Sundar Lal, Shri Jhadu (Bastar).
Sundar Lal, Shri (Saharanpur).
Supakar, Shri Sradhakar (Sambalpur).
Suraj Bhan, Shri (Ambala).
Surendra Pal Singh, Shri (Bulandshahr).
Sursingh, Shri (Jhabua).
Suryanarayana, Shri Kommareddi (Eluru).
Swaran Singh, Shri (Jullundur).
Swell. Shri G. G. (Autonomous Districts).

'T'

Tapuriah, Shri Surendra Kumar (Pali).
Tarodekar, Shri Venkatrao (Nanded).
Thakur, Shri Gunanand (Saharsa).
Thakur, Shri P. R. (Nabadwip).
Tiwary, Pandit D. N. (Gopalganj).
Tiwary, Shri Kamal Nath (Bettiah).
Tripathi Shri Kishna Deo (Unnao).
Tula Ram, Shri (Ghatampur).
Tyagi, Shri Om Prakash (Moradabad).

'U'

Uikey, Shri M. G. (Mandla).
Ulaka, Shri Ram Chandra (Koraput).
Umanath, Shri R. (Pudukkottai).

'V'

Vajpavee, Shri Atal Bihari (Balrampur).
Veerappa, Shri Ramchandra (Bidar).
Venkatasubbaiah, Shri P. (Nandyal).
Venkatswamy, Shri G. (Sinddipet).
Verma, Shri Balgovind (Kheri).
Verma, Shri Prem Chand (Hamirpur).
Vidyarthi, Shri R. S. (Karol Bagh).
Vijay Raje, Shrimati (Chatra).
Virbhadra Singh, Shri (Mahasu).
Viswambharan, Shri P. (Trivandrum).
Vishwanatham, Shri Tennethi (Visakhapatnam).
Viswanathan, Shri G. (Wandiwash).
Vyas, Shri Ramesh Chandra (Bhilwara).

'X'

Xavier, Shri S. (Tirunelveli).

'Y'

Yadab, Shri Nagendra Prasad (Sitamarhi).
Yadav, Shri Chanderajeet (Azamgarh).
Yadav, Shri Jageshwar (Banda).
Yadav, Shri Ram Sewak (Barabunki).
Yajnik. Shri Indulal (Ahmedabad).
Yashpal Singh, Shri (Dehra Dun).

LOK SABHA

The Speaker

Dr. G. S. Dhillon

The Deputy Speaker

Shri G. G. Swell

Panel of Chairmen

Shri Y. Gadilingana Gowd

Shri P. K. Vasudevan Nair

Shri M. B. Rana

Shri Prakash Vir Shastri

Shri K. N. Tiwary

Secretary

Shri S. L. Shakdher

GOVERNMENT OF INDIA

Members of the Cabinet

The Prime Minister, Minister of Finance, Minister of Atomic Energy and Minister of Planning—Shrimati Indira Gandhi.

The Minister of Industrial Development, Internal Trade and Company Affairs Shri F. A. Ahmed.

The Minister of Foreign Trade—Shri B. R. Bhagat.

The Minister of Home Affairs—Shri Y. B. Chavan.

The Minister of External Affairs—Shri Dinesh Singh.

The Minister of Food and Agriculture—Shri Jagjiwan Ram.

The Minister of Tourism and Civil Aviation—Dr. Karan Singh.

The Minister of Law and Social Welfare—Shri Govinda Menon.

The Minister of Railways—Shri G. L. Nanda.

The Minister of Education and Youth Services—Dr. V. K. R. V. Rao.

The Minister of Labour and Rehabilitation—Shri D. Sanjivayya.

The Minister of Petroleum and Chemicals and Mines and Metals—Dr. Triguna Sen.

The Minister of Health and Family Planning and Works, Housing and Urban Development—Shri K. K. Shah

The Minister of Information and Broadcasting, and Communications—Shri Satya Narayan Sinha.

The Minister of Defence and Steel and Heavy Engineering—Shri Swaran Singh.

Ministers of State

The Minister of State in the Ministry of Labour, Employment and Rehabilitation—Shri Bhagwat Jha Azad.

The Minister of State in the Ministry of Education and Youth Services—Shri Bhakt Darshan.

The Minister of State in the Ministry of Health and Family Planning ; and Works, Housing and Urban Development—Dr. S. Chandrasekhar.

The Minister of State in the Ministry of Petroleum and Chemicals and Mines and Metals—Shri D. R. Chavan.

The Minister of State in the Ministry of Law and in the Department of Social Welfare—Dr. (Shrimati) Phulrenu Guha.

The Minister of State in the Ministry of Information and Broadcasting, and in the Department of Communications—Shri I. K. Gujral.

The Minister of State in the Ministry of Defence—Shri L. N. Mishra.

The Minister of State in the Ministry of Health and Family Planning ; and Works, Housing and Urban Development—Shri B. S. Murthy.

The Minister of State in the Ministry of Steel and Heavy Engineering—Shri K. C. Pant.

The Minister of Parliamentary Affairs, and Shipping and Transport—Shri Raghu Ramaiah.

The Minister of State in the Ministry of Petroleum and Chemicals and Mines and Metals—Shri Jaganath Rao.

The Minister of Irrigation and Power—Dr. K. L. Rao.

The Minister of State in the Ministry of Industrial Development, Internal Trade and Company Affairs—Shri Raghunatha Reddy.

The Minister of Supply and Minister of State in the Ministry of Finance—Shri R. K. Khadilkar.

The Minister of State in the Ministry of Finance—Shri P. C. Sethi.

The Minister of State in the Ministry of Information and Broadcasting, and in the Department of Communications—Shri Sher Singh.

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation—Shri Annasahib Shinde.

The Minister of State in the Ministry of Home Affairs—Shri Vidya Charan Shukla.

Deputy Ministers

The Deputy Minister in the Ministry of Industrial Development, Internal Trade and Company Affairs—Shri Bhanu Prakash Singh.

The Deputy Minister in the Ministry of Railways—Shri R. L. Chaturvedi.

The Deputy Minister in the Ministry of Food and Agriculture, Community Development and Cooperation—Shri D. Ering.

The Deputy Minister in the Department of Parliamentary Affairs, and in the Ministry of Shipping and Transport—Shri Iqbal Singh.

The Deputy Minister in the Ministry of Education and Youth Services—Shrimati Jahanara Jaipal Singh.

The Deputy Minister in the Ministry of Labour, Employment and Rehabilitation—Shri S. C. Jamir.

The Deputy Minister in the Ministry of Defence—Shri M. R. Krishna.

The Deputy Minister in the Ministry of Tourism and Civil Aviation—Dr. Sarojini Mahishi.

The Deputy Minister in the Ministry of Steel and Heavy Engineering—Shri Mohd. Shafi Qureshi.

The Deputy Minister in the Ministry of Foreign Trade—Shri Ram Sewak.

The Deputy Minister in the Ministry of Home Affairs—Shri K. S. Ramaswamy.

The Deputy Minister in the Ministry of Law and in the Department of Social Welfare—Shri M. Yunus Saleem.

The Deputy Minister— Shrimati Nandini Satpathy.

The Deputy Minister in the Ministry of Irrigation and Power—Shri Siddheshwar Prasad.

The Deputy Minister in the Ministry of External Affair—Shri Surendra Pal Singh.

LOK SABHA

Friday, February 20, 1970/Phalguna 1 1891 (Saka)

The Lok Sabha met at Forty minutes past Twelve of the Clock.

[**Mr. Speaker** *in the Chair*]

PRESIDENT'S ADDRESS

SECRETARY : I beg to lay on the Table a copy of the President's Address to both Houses of Parliament assembled together on the 20th February, 1970.

[*President's Address*]

Members of Parliament, I welcome you to your labours in a new Session of Parliament. I wish you another year of dedicated work in the service of our country.

2. This is the first Budget Session of a new decade. Behind us lies the decade of the sixties. This period has been one of anxiety, of trials and tribulations and also of achievement. India had to face two wars and two years of unprecedented drought. All citizens stout-heartedly faced this period of trial. The wars brought home to us the inescapable necessity for self-reliance and the drought focussed our energies on augmentation of agricultural production. Indeed, a new strategy for agricultural development was implemented during this period and its success has attracted world-wide attention.

3. The challenge posed by the industrial recession was also met in a variety of ways. Many industrial units began diversifying their production. The search for markets for our goods was intensified.

4. Taking stock of our record during the period beginning with our independence and ending with the decade of the sixties, Hon'ble Members will recognise the range and scope of our country's achievement in industry and agriculture, in science and technology, and in education and the arts.

5. The path of progress tends to be uneven and beset with reverses, frustrations and hardships. However, our country today is no longer stagnant. It is in ferment. The aspirations of our people and their hopes have been aroused. They are vocal and impatient—conscious of their needs and rights. Against the background of a highly stratified society, which had even invented the preverse concept of untouchability, we now see the pride and self-assertion of groups and classes who once were regarded as beyond the pale.

6. There has been an unleasing of a vast amount of human energy and enthusiasm. Ideas, attitudes and even habits are rapidly changing. And this transformation is taking place by consent and within the framework of a political democracy. Government are determined to give to these vast forces which have been unleashed by the developments of the last two decades, a new sense of direction and purpose as well as a realisable goal.

7. Government are acutely aware of the inequalities in the country which become glaring when contrasted with the prosperity of some sections of the community. Consequently, change in the social structure and the removal of poverty are two aspects of the same question. One cannot be achieved without the other.

8. Government are resolved to go forward at a faster pace towards the achievement of a social order which just and humane, by taking particular care of the weaker sections of the community and by ensuring that the meagre wealth of the nation is augmented by hard and dedicated

work. It is my Government's unswerving purpose to build, brick by brick, a society which is democratic and socialist. The task is long and hard and there are no models to copy. The problems of India require uniquely Indian solutions, taking into account our way of life, our history and our tradition.

9. The present economic situation in the country augurs well for the acceleration of the pace of development. Despite the deficiency of the monsoon in some parts of the country such as Western Rajasthan, Saurashtra and Kutch, and the somewhat belated onset of winter rains, it should be possible to reap an even better harvest than during the past two years. While the movement of prices has been subject to seasonal fluctuations and some increase has been noticed in respect of certain commodities, the price situation is on the whole well under control. The food position is satisfactory and we have been able to augment our buffer stocks. However, constant vigilance is necessary to maintain price stability. The balance of payments has remained satisfactory and we should be able to end the year with an increase in reserves even after substantial repayments to the International Monetary Fund. We have also received the first instalment of the Special Drawing Rights which marks an important advance in the evolution of a rational international monetary system. Industry in general has registered satisfactory growth, and the outlook, especially in the engineering field, is now distinctly more favourable.

10. The Central and State Governments have further intensified their efforts to raise agricultural production under the new strategy. The area under high-yielding varieties has risen from 1.9 million hectares in 1966-67 to about 9 million hectres in 1968-69. The coverage will be extended further in 1969-70. For the first time the supply position of fertilizers in the country is comfortable. We are formulating measures to promote their increased use. The gathering momentum of the technical transformation of our agrarian economy is evident in the keen demand for tractors which Government are striving to meet through maximum indigenous production and large scale imports. A big programme for the setting up of agro-service centres by small entrepreneurs, particularly engineers and technicians, is proposed to be implemented vigorously with assistance from the banking sector.

11. Rural electrification programmes, in conjunction with the exploitation of ground water resources have an important part to play in stepping up agricultural production and in dispersing its benefits widely. State Electricity Boards have been enabled to borrow from the banking system on a bigger scale in the wake of nationalisation. A significant part of these resources will be utilised by them for the extension electricity to rural areas. Hon'ble Members are also aware that a Rural Electrification Corporation has been formed to provide funds to the Electricity Boards so that they can energise a larger number of pump sets for lift irrigation.

12. The break-through in agriculture which is at present limited to irrigated areas growing high-yeilding varieties has to become universal. In the coming years, Government will concentrate their attention on the problems of the dry areas. While research on the development of suitable technology for dry areas will receive high priority, my Government propose to begin with a few pilot projects in different parts of the country to implement a package of new practies and to enlarge the programme progressively.

13. My Government have decided to appoint a National Commission to survey the problems and policies relating to agriculture. Such a survey was last made forty years ago. Since then a great many developments have taken place, both in India and aboard, which render a fresh survey essential. My Government have also decided to set up a Committee of Enquiry to make a comprehensive study of the problems of the sugar industry.

14. Government are deeply conscious of the developing imbalances in the countryside and the resulting tensions which have regrettably led to violence in some parts of the country. These are no doubt problems of public order but they cannot be divorced from their socio-economic setting. An unfair tenurial system impedes the attainment of a high rate of growth in agricultural production. Hence, all State Governments have been asked to accord high priority to

land reforms, with special emphasis on security of tenure, fair rents, strict enforcement of ceilings, distribution of land to the landless and assured supply of agricultural inputs to small farmers. The problems which are associated with land reforms are of national importance. My Government earnestly hope that the States will see the realities of the situation and take urgent and imaginative remedial measures. The vigorous implementation of land reforms will also promote the social and economic advancement of scheduled castes, scheduled tribes and other backward classes, whose welfare is of special concern to my Government.

15. After the set-back in 1966 and 1967, there has been a significant increase in the tempo of industrial activity. Present indications are that industrial production will have increased by a little over 7% in 1969. A particularly heartening feature of the current industrial situation is the recovery noticed in a large number of industries manufacturing capital goods and equipment.

16. Government have formulated a new licensing policy in the light of the recommendations of the Industrial Licensing Policy Enquiry Committee. This policy seeks to promote industrial growth while embodying adequate safeguards against monopolistic trends and the concentration of economic power. The encouragement of new entrepreneurs, small and medium, is one of its important features. Government are also keen to encourage the growth of small-scale industries. The list of industries reserved for the small-scale sector has therefore been enlarged.

17. My Government are of the view that there is considerable scope for large-scale industrial units in the public as well as in the private sectors, to farm out the production of components to ancillary units. Government's licensing and financial policies will seek to encourage coordinated development of large and small-scale industries. The need to redress regional imbalances has also received the special attention of the Government in the last few months. An integrated policy has been evolved to identify industrially backward areas and give them special incentives for industrial development.

18. The policies of financial institutions are being progressively reoriented towards the promotion of industries in backward areas. While these policies are designed to accelerate the flow of finance for industrial development in backward areas, they will succeed only in so far as the requisite infrastructure is built up imaginatively and speedily. The primary responsibility in this regard is that of State Governments and it will be the endeavour of my Government to work in close harmony with them in promoting balanced regional development.

19 The rival of industrial production in the current year is reflected in the increased demand for steel and steel products. While arrangements had to be made for imports of steel to meet, to an extent, the pressing shortages, it is our aim to maximise production in existing plants and establish additional capacity as early as possible.

20. Government have now decided to take in hand immediately the work on the second stage of the Bokaro Plant. Indeed it is our objective to initiate action for the establishment of other steel plants also at suitable sites so as to ensure the fruition of additional capacity according to a phased programme. The Fourth Plan, which is now being recast, will reflect the current thinking of Government on the possibilities of further expansion of steel capacity in the country. An important consequence of these decisions will be the fuller utilisation of capacity in our heavy engineering units.

21. Oil exploration is another important element in our strategy for economic self-reliance. Progress has been maintained in the current year in the exploration and production of oil. The aggregate production of crude oil during 1969 was 6.7 million tonnes as against 5.8 million tonnes in the previous year. A specially significant development has been the extension of exploration to the off-shore areas of the Gulf of Cambay. We expect to spud the first well in shallow waters shortly and are poised to undertake the preparatory work to begin exploration in the deep waters of the Gulf of Cambay. Production has already commenced in the Oil and Natural Gas Commission's off-shore joint venture with Iran.

22. Apart from steel and oil, the production of fertilizers has been given the highest priority in our Plan. During the current year, two new fertilizer plants have gone into production, raising the total installed capacity to 1.34 million tonnes of Nitrogen. Three more projects—in Durgapur, Cochin and Madras—with a total capacity of nearly 500,000 tonnes are expected to be commissioned during 1970. Work on coal-based plants will also commence shortly. We shall continue to pursue self-sufficiency in this important field with unabled vigour.

23. A steady and significant increase in our exports is essential to maintain the momentum of development. Last year witnessed very gratifying progress towards external viability. Despite the recent pick up in industrial recovery, imports have continued to fall, thus affording some evidence of the success of import suustitution. Exports, however, have not done so well in the first seven months of the current year, for a variety of reasons, external and internal. My Government have therefore, undertaken a crash programme to increase exports as much as possible.

24. In securing a better equilibrium in our balance of payments, earnings on invisible account are of very great importance. During the year, certain progress has been registered. It is gratifying to note that a larger number of tourists visited India during 1969 compared to 1968, resulting in an increase in our foreign exchange earnings on this account from Rs. 27 crores to roughly Rs. 32 crores. Likewise, with the steady increase in our shipping tonnage, our overseas trade is being carried in a larger measure by Indian ships whose share is at present between 18 and 20 per cent.

25. A perceptible increase in the standards of living of our people is also linked with the vigorous implementation of family planning programmes. The rising rate of population erodes the gains of development. Our family planning programme has gained momentum in the last four years. But very much more needs to be done if the national aim to reduce the current birth rate of 39 per thousand to 25 per thousand in a decade is to be achieved on time.

26. Increased production and better distribution on wealth and income generating opportunities for employment should be the parameters of our economic policy. These priorities will be reflected in the Fourth Plan document which will shortly be finalised and placed before you. My Government are aware that unemployment is the most serious problem facing the economy and an early and effective solution to it must be found. The increase of 2% in employment in the organised sector after comparative stagnation in the two preceding years is an encouraging factor.

27. The selective increase in the level of outlays now envisaged in the public sector in the Central and State Plans have, among other things, been inspired by Government's desire to enlarge opportunities for employment. At the same time, special steps have to be taken to impart an employment bias to development. Programmes with large employment potential will be identified and given a special impetus. Some steps have already been taken towards this end. In the current year, the States have been enabled to earmark larger outlays for programmes such as major and minor irrigation, and rural electrification which provide employment to a large number of engineers and technicians. Land reclamation, the renovation of minor irrigation works, construction of roads linking villages with marketing centres and similar programmes can make a substantial impact on rural development and employment.

28. A large scale rural works programme, pooling together the resources available under the Plan, will be drawn up and implemented vigorously within a period of 12 to 18 months. This is a task which calls for much detailed planning and local initiative at State level. Construction activity can also contribute to employment among engineers, technicians, skilled and unskilled workers. My Government therefore propose to direct larger resources towards programmes such as the bulk acquisition and development of land for the allotment of house sites, housing for low income groups and slum clearance, particularly in metropolitan areas where the housing problem is most acute.

29. Our technical education programmes have to be reoriented so as to

subserve the needs of employment. The education now imparted in our polytechnics has to be linked with practical experience in industry. This involves a fundamental change in education in polytechnics so that theory can be related to practice and teaching to industrial work. We have simultaneously to provide greater opportunities to other students also to gain work experience. The programme of national service for students studying in the first two years at degree level is now proposed to be expanded to cover all universities on a selective basis It is expected that nearly one lakh students will participate in the scheme. The students will thus get an opportunity to engage in social service and in the process acquire a sense of involvement in various national development programmes.

30. Greater employment will thus result from invesment, which in turn calls for the mobilisation of larger savings This will be one of the important objectives of nationalised banks. With their present bold programme for branch expansion, they are expected to mobilise deposits on a much larger scale than hitherto. At the same time, assistance for viable and productive schemes will flow from the banks in a greater measure to the weaker sections of society. The spirit underlying the policy of nationalisation is beginning to inform the activities of the banks which have begun to assist productive and gainful activities in agriculture, servicing industries and the retail trade which had so far been grievously neglected. The salutary processes, which have already been initiated, will be further activated when legislation regarding the nationalisation of banks is suitably re-enacted in the light of the recent judgment of the Supreme Court.

31. I should like, at this stage to refer to Government's labour policy. It has always aimed at ameliorating the living and working conditions of labour, improving their wages and emoluments and assuring them a degree of job security. In pursuance of this policy, Government have recently decided to accept the principal recommendations of the Wage Boards on Ports and Docks and have encouraged the setting up of a bipartite negotiating mechinery for revision of the wage structure in the iron and steel industry. The National Commission on Labour, whose report the Government have recently received, has made several recommendations for strenghtening the Trade Union movement and promoting effective collective bargaining. My Government specially appeal to all sections of organised labour to support the efforts of Government in stepping up production and productivity. Without discipline and sustained and hard work, the country cannot achieve its socio-economic goals.

32. But all these efforts at socio-economic advancement can succeed only in an environment of peace and harmony, and a firm adherence to democratic principles. The continuing trend towards violence in the country is, therefore, a cause of deep concern. The problem transcends political divisions and the Government seek the co-operation of all political parties, and indeed of all responsible citizens, in dealing with it.

33. Of all the manifestations of violence the most disturbing, because it is destructive of all values of civilised life, is the one between different religious communities. After the meeting of the National Integration Council in 1968, there were signs of improvement in communal relations. But then came the shocking happenings in Ahmedabad, causing national humiliation and leaving a blot on our honour. Those happenings are a challenge to all who have faith in secularism and the dignity of the individual, and respect for human life. We view with particular concern the continuing resort to violence by certain extremist political groups. At the root of their activities is a political ideology which exploits social discontent to pursue its disruptive aims. While we are anxious to remove genuine causes of social discontent, violent activities have to be dealt with firmly.

34. At a critical period in our history, the Princes showed patriotism and imaginative understanding of the aspirations of the people and made a major contribution to the smooth and peaceful unification of India under a democratic regime. I have every hope that in the same way they, will recognise the social imperatives of the present times and, in the wider interest of the country, once again exhibit a spirit of co-operation and goodwill. The concept

of Rulership, with privy purses and special privileges unrelated to any current functions and social purposes, is incompatible with an egalitarian social order. Government have, therefore, decided to abolish the privy purses and privileges of the Rulers of the former Indian States, and legislation will be introduced to give effect to this decision. It is, however, our intention to make certain transitional arrangements so that the former Rulers may have time to adjust themselves to changed circumstances.

35. My Government earnestly hope that the decisions regarding Chandigarh and part of the Fazilka tehsil will enable the people of two neighbouring States to devote their energies to the constructive tasks which lie ahead. When emotions are aroused, a decision capable of satisfying everyone is not possible. But it is a Government's belief that the decisions reached have been just and fair. Government will soon appoint a Commission to go into other claims by Punjab, Haryana and Himachal Pradesh for the re-adjustment of their present boundaries and will also consider such modifications as are necessary in the present arrangements relating to the management of the Bhakra Project and the construction of the Beas Project.

36. Our next decennial Census of population will be held early in 1971, marking the completion of a hundred years of census-taking in the country. The Indian Census is the largest administrative operation of its kind in the world and the success of an operation of such intricate nature and magnitude is possible only through the co-operative effort of the Central and State Governments, local authorities, and, indeed, of every citizen.

37. In the sphere of external affairs, we have sought to promote and further strengthen our friendship with other countries. We continue to adhere to the pursuit of peace, international understanding and mutually beneficial co-operation.

38. The concept of peaceful co-existence has been steadily gaining acceptance. We feel that the area of peaceful co-existence should steadily be widened and given a new dimension of friendly co-operation. We believe that, with the lessening of the rigidities of the military blocs and easing of tensions between the power blocs, there is now greater acceptance of the concept of non-alignment and widening of the opportunities to advance the cause of the freedom, prosperity and stability of nations.

39. It is a matter of gratification that our relations with our neighbouring countries—Ceylon, Burma, Nepal, Afghanistan and Iran—have been developing fruitfully. New vistas of mutual co-operation and understanding continue to be discovered with these and other countries.

40. It has been Government's policy to pay increasing attention to the development of our bilateral and multilateral economic relations with all countries. We are paying particular attention to promoting such relations with the developing countries in general and the countries of the Asian region in particular. Now that agricultural and industrial development of India has reached a significant stage, it is possible for our country to make a contribution to international co-operation. We have, therefore, supported the setting up of a broad-based regional arrangement through the Council of Ministers for Asian Economic Co-operation under the ECAFE.

41. Government earnestly desire the understanding, co-operation and friendship of the people and Government of Pakistan. We have made various suggestions and constructive proposals to the Government of Pakistan to break the present impasse. Unfortunately, there has been no positive response from Pakistan to the initiatives we have taken. My Government will persevere in their efforts to promote relations with Pakistan in a co-operative spirit and on the basis of amity and good neighbourliness.

42. With China also our aim has been to conduct our relations on the principles of mutual respect of each other's sovereignty and territorial integrity and non-interference in each other's internal affairs. We expect China to respect our right to pursue our own domestic affairs and foreign policy.

43. My Government are deeply concerned that the conflicts in West Asia and in Vietnam have remained unresolved. Both these conflicts have an unsettling effect on the peace and stability of the world. The tensions in West Asia are reaching a

dangerously explosive level. It is necessary for the U. N. to ensure implementation of the Security Council Resolution of November 22, 1967. In Vietnam, the hostilities still continue. My Government have consistently advocated the withdrawal of all foreign forces so that the people of Vietnam are able to fashion their own destiny without any outside interference.

44. We have had the privilege of receiving many distinguished Heads of States and Governments in our midst. During the past year, I visited our friendly neighbour Ceylon and the Prime Minister visited Burma, Afghanistan, Japan and Indonesia. These visits contributed to the growing understanding and friendship with these countries.

45. We are dedicated to the cause of peace but have to be vigilant to maintain our defence preparedness at a high level. Steady progress has been made in achieving self-reliance in equipping our defence forces. A self-supporting industrial base for defence is being built up in the country. We are now self-reliant in respect of many important categories of arms and ammunition. We have also made appreciable progress towards indigenous production in the vital fields of electronics, aeronautics and construction of warships.

46. The estimates of receipts and expenditure of the Government of India for the next financial year (1970-71) will be presented to you for consideration shortly.

47. Government will bring before Parliament a Bill for replacing the recent Ordinance re-nationalising the 14 banks. A Bill is already pending in the Rajya Sabha which will replace the Essential Commodities (Amendment) Continuance Ordinance, 1969. Government also propose to bring forward a Bill in replacement of the Haryana and Punjab Agricultural University Ordinance, 1970. Government also intend to bring before Parliament the following legislative measures during the current session :

1. A Bill to amend the Press Council Act.
2. The Prevention of Insults to National Honour Bill, 1970.
3. The Foreign Assistance (Regulation) Bill, 1970.
4. The Crop Insurance Bill, 1970.
5. A Bill to set up a Newspaper Finance Corporation.
6. A Bill to amend the Untouchability (Offences) Act, 1955.
7. The National Co-operative Development Corporation (Amendment) Bill, 1970.
8. A Bill to set up an autonomous statutory corporation for the management of the four international airports in India.

48. Members of Parliament, you meet at a moment of great expectations among our people. May you truly reflect their urges and aspirations, and may your deliberations and wisdom bring them nearer fulfilment.

संसद सदस्यगण, संसद के इस नए अधिवेशन में आपके कार्यों की सफलता के लिए मैं आपका अभिनन्दन करता हूं। मेरी कामना है कि आप अगले वर्ष भी देश की सेवा में निष्ठापूर्वक कार्य करते रहें।

2. यह नए दशक का पहला बजट अधिवेशन है। 1969 में समाप्त होने वाला दशक हम पीछे छोड आये हैं। इन दस वर्षों में चिंता, कष्ट और संकट का सामना रहा लेकिन कुछ उपलब्धियां भी हुईं। भारत को दो लड़ाइयों का सामना करना पड़ा और यहां दो बरस तक अभूतपूर्व सूखे की स्थिति रही। सभी देशवासियों ने बड़े हौसले के साथ इन मुसीबतों का सामना किया। लड़ाइयों ने हमें यह सिखाया कि हमें अपने पैरों पर खड़ा होना चाहिए और सूखे की स्थिति के फलस्वरूप हमने संकल्प किया कि हम कृषि उत्पादन को पूरी शक्ति के साथ बढ़ायें। निस्संदेह, इस प्रवृत्ति से कृषि-विकास के नए कार्यक्रम पर अमल किया गया जिसकी सफलता पर सारे संसार के देशों का ध्यान आकर्षित हुआ।

3. उद्योगों में मन्दी के कारण जो चुनौतियां आईं, उनका भी कई तरीकों से मुकाबला किया गया। बहुत से उद्योगों ने अपने उत्पादन में परिवर्तन करना आरम्भ कर दिया

ग्रौर हमारे माल के लिए नई मंडियाँ खोजने की कोशिशें ग्रौर बढ़ा दी गई।

4. यदि ग्राजादी से 1969 तक की हमारी उपलब्धियों का लेखा-जोखा लिया जाये, तो माननीय सदस्यगण इस बात को मानेंगे कि हमारे देश ने उद्योग ग्रौर कृषि, विज्ञान ग्रौर तकनीकी ज्ञान तथा शिक्षा ग्रौर कला के क्षेत्रों में व्यापक उन्नति की है।

5. प्रगति का मार्ग सदा सरल नहीं बल्कि उसमें ग्रसफलता, निराशा ग्रौर कठिनाइयों का भी सामना करना पड़ता है। लेकिन हमारा देश ग्राज गतिहीन नहीं है। वह गतिमान हो गया है। लोगों की ग्राशाएं ग्रौर ग्राकांक्षाएं बढ़ गई हैं। वे मुखरित ग्रौर ग्रक्षम हो उठे हैं—ग्रपनी ग्रावश्यकताग्रों ग्रौर ग्रधिकारों के प्रति जागरूक हो गये हैं। ऐसे समाज में जहाँ ऊंच-नीच की भावना इस सीमा तक रही कि जिसमें ग्रस्पृश्यता की भ्रष्ट विचारधारा पनपी, ग्रब हम देखते हैं कि विभिन्न श्रेणियों ग्रौर वर्गों के लोगों में ग्रात्म-सम्मान ग्रौर ग्रात्म-विश्वास की भावना ग्रा गई है।

6. लोगों में बड़ी ताकत ग्राई है ग्रौर जोश पैदा हुग्रा है। विचार, रुख ग्रौर ग्रादतों में भी तेजी से परिवर्तन हो रहा है। पर यह जन-सहमति से ग्रौर राजनैतिक लोकतन्त्र के ढांचे के ग्रन्तर्गत ही हो रहा है। पिछले बीस बरसों के विकास कार्यों से उत्पन्न इन शक्तियों को एक नई दिशा, उद्देश्य ग्रौर प्राप्य लक्ष्य देने के लिए भारत सरकार कृत-संकल्प है।

7. सरकार को इस बात का पूरा ज्ञान है कि देश में ग्रसमानताएं हैं जो कि कुछ धनी वर्गों के सुख-समृद्धि की पृष्ठभूमि में ग्रौर भी प्रखर हो उठी है परिणामस्वरूप, सामाजिक ढांचे में परिवर्तन ग्रौर गरीबी का उन्मूलन एक ही प्रश्न के दो पहलू हैं। किसी एक की प्राप्ति दूसरे के बिना नहीं हो सकती।

8. सरकार का यह दृढ़ निश्चय है कि वह एक ऐसी सामाजिक व्यवस्था लाने की दिशा में तेजी के साथ ग्रागे बढ़ेगी जो न्यायपूर्ण एवं मानवीय भावना से ग्रोतप्रोत हो। ऐसा करते समय वह समाज के गरीब वर्गों का विशेष ध्यान रखेगी ग्रौर यह सुनिश्चित करेगी कि राष्ट्र की जो भी थोड़ी-बहुत सम्पदा है उसे कड़े परिश्रम ग्रौर निष्ठा से काम करके बढ़ाया जाए। मेरी सरकार का यह उद्देश्य है कि उसका हर कदम देश को एक समाजवादी लोक-तांत्रिक समाज के निर्माण के गंतव्य की ग्रोर ग्रविचल ले जाए। यह काम लम्बा ग्रौर कठिन है। न ही हमारे सामने कोई ऐसा उदाहरण है जिससे मार्गदर्शन हो सके। भारत की समस्याएं ऐसी हैं जिन्हें सुलझाने के लिए हमें ग्रपने तौर-तरीकों, इतिहास ग्रौर परम्परा को ध्यान में रखते हुए विशुद्ध भारतीय समाधान खोजने होंगे।

9. देश की वर्तमान ग्रार्थिक स्थिति विकास की गति को बढ़ाने के लिए बहुत ग्राशा-प्रद है। देश के कुछ भागों में, जैसे पश्चिमी राजस्थान, सौराष्ट्र ग्रौर कच्छ में मानसून की कमी ग्रौर जाड़ों के मौसम में कुछ देरी से वर्षा होने के बावजूद भी पिछले दो वर्षों की ग्रपेक्षा इस वर्ष ग्रच्छी फसल होगी। यद्यपि चीजों की कीमतों में समय के ग्रनुसार उतार-चढ़ाव होता रहा है ग्रौर कुछ चीजों की कीमतों में कुछ वृद्धि होती भी दिखाई दी है, तो भी सब कुछ देखते हुए कीमतें ग्रच्छी तरह नियंत्रण में हैं। खाद्य स्थिति सन्तोषजनक है ग्रौर हमने ग्रपने भण्डार में वृद्धि की है। फिर भी कीमतों में स्थिरता बनाए रखने के लिए निरन्तर देखभाल करना जरूरी है। शोधन संतुलन सन्तोषजनक रहा है ग्रौर वर्ष के ग्रन्त तक ग्रन्तर्राष्ट्रीय मुद्रा निधि (इन्टरनेशनल मानिटरी फंड) को पर्याप्त ग्रदायगी करने के बाद भी ग्रारक्षित-कोष में वृद्धि ही होगी। हमें विशेष ग्राहरण ग्रधिकारों (स्पेशल ड्राइंग राइट्स) की पहली किस्त भी मिल गई है जिसके कारण युक्तिसंगत ग्रन्त-र्राष्ट्रीय मुद्रा पद्धति के विकास को महत्वपूर्ण

गति मिली है। उद्योग में सामान्यतः संतोषजनक वृद्धि हुई है और विशेष तौर से इंजीनियरी के क्षेत्र में स्थिति स्पष्टतया अच्छी हो गई है।

10. केन्द्रीय और राज्य सरकारों ने नये कार्यक्रमों के अन्तर्गत खेती बाड़ी की पैदावार को बढ़ाने में अपनी कोशिशें और तेज कर दी हैं। अधिक उत्पादन करने वाली फसलों का क्षेत्रफल 1966-67 में 19 लाख हेक्टेयर था, वह 1968-9 में बढ़कर लगभग 90 लाख हैक्टेयर हो गया। 1969-70 में यह क्षेत्रफल और बढ़ जायेगा। देश में पहली बार खाद सप्लाई करने की स्थिति में सुधार हुआ है और हम खाद का इस्तेमाल बढ़ाने के तरीके खोज रहे हैं। ट्रैक्टरों की बढ़ती मांग से यह स्पष्ट है कि हमारी कृषि व्यवस्था में तकनीक का स्थान तेजी से बढ़ रहा है। देश में ही ज्यादा से ज्यादा ट्रैक्टर बनाकर और बड़ी मात्रा में उन्हें विदेशों से मंगाकर सरकार उस मांग को पूरा करने की कोशिश कर रही है। छोटे उद्यमियों विशेषकर, इंजीनियरों और तकनीशनों द्वारा कृषि-सेवा केन्द्र खोलने के एक बड़े कार्यक्रम को बैंकिंग क्षेत्र की सहायता से जोरों से कार्यान्वित करने का भी विचार है।

11. खेती-बाड़ी की पैदावार बढ़ाने और व्यापक रूप से उसका लाभ वितरित करने की दृष्टि से गांवों में बिजली देने का कार्यक्रम तैयार करना और भूमि से जल निकालने का काम बहुत महत्वपूर्ण है। राष्ट्रीयकरण के बाद राज्यों के बिजली बोर्डों को बैंकों से बड़ी मात्रा में ऋण लेने की सुविधा दे दी गई है। इन साधनों का विशेष प्रयोग ये बोर्ड गांवों में बिजली पहुंचाने के लिए करेंगे। माननीय सदस्यों को मालूम है कि एक ग्राम बिजली निगम स्थापित कर दिया गया है जो बिजली बोर्डों को धन देने की व्यवस्था करेगा ताकि वे उत्पादक सिंचाई के लिए बड़ी संख्या में पम्पसैट चालू करा सकें।

12. कृषि विकास में उत्कृष्ट सफलता अभी तक उन सिंचाई वाले क्षेत्रों तक ही सीमित है जिन पर अधिक उत्पादन करने वाली फसलें उगाई जाती हैं। उसे अब और व्यापक बनाना है। आगे आने वाले बरसों में भारत सरकार अपना ध्यान सूखे क्षेत्रों की समस्याओं पर केन्द्रित करेगी। सूखे क्षेत्रों के लिए उपयुक्त तकनीक के विकास पर अनुसन्धान करने को तो प्राथमिकता दी ही जायेगी। साथ ही, मेरी सरकार का इरादा है कि कुछ नये तरीके अपनाने और धीरे-धीरे कार्यक्रम को व्यापक बनाने की दृष्टि से देश के विभिन्न भागों में कुछ प्रमुख प्रायोजनाएं (पाइलट प्रोजेक्ट) शुरू की जाएं।

13. मेरी सरकार ने कृषि से संबद्ध समस्याओं और नीतियों का सर्वेक्षण करने के लिए एक राष्ट्रीय आयोग नियुक्त करने का निर्णय किया है। अब से पहले ऐसा सर्वेक्षण चालीस वर्ष पहले हुआ था। तब से इस क्षेत्र में इतनी नई बातें हुई हैं कि नया सर्वेक्षण आवश्यक हो गया है। मेरी सरकार ने चीनी उद्योग की समस्याओं का विशद अध्ययन करने के लिए एक जांच समिति स्थापित करने का भी निश्चय किया है।

14. सरकार को इसका पूरा आभास है कि देहातों में असंतुलन बढ़ रहा है जिससे उत्पन्न तनावों के कारण देश में जहां-तहां हिंसात्मक उपद्रव हुए हैं। ये निस्संदेह सार्वजनिक व्यवस्था की समस्याएं हैं, तो भी सामाजिक-आर्थिक पृष्ठभूमि से हटाकर उन्हें नहीं देखा जा सकता। अनुचित काश्तकारी पद्धति से कृषि उत्पादन की वृद्धि में अड़चनें आना स्वाभाविक है। इसलिए, सभी राज्य सरकारों से कहा गया है कि वे काश्तकारों की सुरक्षा पर विशेष बल देते हुए, भूमि-सुधार, उचित लगान, जोत का निर्धारण, भूमिहीनों में भूमि वितरण और छोटे किसानों को कृषिगत वस्तुओं की आपूर्ति करने के कार्यों को अधिक प्राथमिकता दें। भूमि सुधार से सम्बन्धित समस्याएं राष्ट्रीय महत्व की हैं। मेरी सरकार को पूरी आशा है

कि विभिन्न राज्य इस स्थिति की वास्तविकता पर ध्यान देंगे और इसे सुधारने के लिए तत्काल कदम उठायेंगे। भूमि-सुधारों पर तेजी के साथ अमल करने से अनुसूचित जातियों, अनुसूचित आदिम-जन-जातियों और अन्य पिछड़े हुए वर्गों के सामाजिक और आर्थिक उत्थान के कार्यों को भी बढ़ावा मिलेगा। मेरी सरकार को इन लोगों के कल्याण की विशेष चिन्ता है।

15. 1966 और 1967 में उद्योग के क्षेत्र में जो झटके आये थे, उनके बाद उद्योगों के कार्यकलापों में महत्वपूर्ण वृद्धि हुई। वर्तमान संकेतों के अनुसार, 1969 में औद्योगिक उत्पादन 7 प्रतिशत से कुछ अधिक बढ़ा होगा। वर्तमान औद्योगिक स्थिति की विशेष उत्साह-वर्धक बात यह है कि पूंजीगत माल और उपकरण तैयार करने वाले बहुत से उद्योग फिर से अधिक सक्रिय दिखाई देने लगे हैं।

16. उद्योग लाइसेंस नीति जांच समिति की सिफारिशों के आधार पर, सरकार ने एक नई लाइसेंस नीति बनाई है। इस नीति का उद्देश्य होगा —आर्थिक शक्ति के केन्द्रीकरण तथा एकाधिकार की भावना के विरुद्ध पर्याप्त सुरक्षा प्रदान करते हुए उद्योगों को बढ़ावा देना। छोटे और मध्यम श्रेणी के उद्यमियों को प्रोत्साहन देना इसकी प्रमुख विशेषता है। सरकार लघु उद्योगों को बढावा देने को बहुत उत्सुक है। इसीलिए लघु उद्योग क्षेत्र के लिए आरक्षित उद्योगों की सूची बढ़ा दी गई है।

17. मेरी सरकार के विचार में पब्लिक और प्राइवेट, दोनों सेक्टरों में बड़े-बड़े उद्योगों के लिए इस बात की काफी गुंजाइश है कि दे अनुषंगी उद्योगों को पुर्जे बनाने का काम दें। सरकार की लाइसेंस और वित्त-सम्बन्धी नीतियों का उद्देश्य यह होगा कि बड़े और छोटे उद्योगों के समन्वित विकास को प्रोत्साहन दिया जाये। पिछले कुछ महीनों में सरकार का ध्यान विशेष तौर से इस पर भी गया है कि प्रदेशों के असंतुलन को दूर किया जाय। उद्योग की दृष्टि से पिछड़े हुए इलाकों का पता लगाने और उनके औद्योगिक विकास को विशेष प्रोत्साहन देने की दृष्टि से एक संगठित नीति बनाई गई है।

18. पिछड़े इलाकों के उद्योगों को बढ़ावा देने की दिशा में वित्तीय संस्थानों की नीतियों को धीरे-धीरे नया रुख दिया जा रहा है। यह नीतियां इस तरह बनाई जा रही हैं कि उनकी सहायता से पिछड़े इलाकों में औद्योगिक विकास के लिए अधिक धनराशि तो सुलभ कराई जाये, लेकिन वे उस हद तक ही सफल हो सकेंगी कि उन उद्योगों के लिए जिस निचले ढांचे का निर्माण करना जरूरी है, वह जल्दी से तैयार कर दिया जाए। इस सम्बन्ध में प्रारम्भिक जिम्मेदारी राज्य सरकार की है और मेरी सरकार संतुलित ढंग से प्रदेशों के विकास को समुन्नत करने में राज्य सरकारों के साथ निकट सामंजस्य रखकर काम करने का प्रयास करेगी।

19. चालू वर्ष में औद्योगिक उत्पादन में वृद्धि आरम्भ हुई है। यह इस बात से स्पष्ट है कि इस्पात और इस्पात से बनी चीजों की मांग बढ़ रही है। हालांकि उत्पादन में कमी को किसी हद तक पूरा करने के लिए बाहर से इस्पात मंगाने के प्रबन्ध कर दिये गये हैं—तो भी, हमारा लक्ष्य यह है कि वर्तमान संयंत्रों से ही सर्वाधिक उत्पादन किया जाए और जहां तक हो सके, जल्दी ही अतिरिक्त क्षमता उत्पन्न की जाए।

20. सरकार ने बोकारो प्लांट के दूसरे चरण का कार्य तत्काल आरम्भ करने का निर्णय किया है। निश्चय ही हमारा उद्देश्य यह होगा कि समुचित स्थानों पर अन्य इस्पात कारखाने लगाने का काम शुरू किया जाये जिससे कि अवस्थाबद्ध कार्यक्रम के अनुसार, अतिरिक्त क्षमता तैयार हो सके। आजकल जो चौथी योजना बनाई जा रही है, उससे पता

चलेगा कि सरकार किस प्रकार देश में इस्पात उद्योग का और विस्तार करने की सम्भावनाओं पर विचार कर रही है इन निर्णयों का एक महत्वपूर्ण परिणाम यह भी होगा कि हमारे भारी इंजीनियरी कारखानों की क्षमता का पूर्ण रूप से उपयोग हो सकेगा।

21. आर्थिक आत्मनिर्भरता की दिशा में हमारे कार्यक्रम का एक और महत्वपूर्ण अंग है—तेल की खोज। चालू वर्ष में तेल खोज निकालने और उसका उत्पादन करने में प्रगति हुई है। 1969 में कुल मिलाकर 67 लाख मीट्रिक टन कच्चे तेल का उत्पादन हुआ जबकि पिछले वर्ष 58 लाख मीट्रिक टन तेल का ही उत्पादन हो सका था। एक नई महत्वपूर्ण बात यह हुई है कि कैम्बे की खाड़ी के तट से दूर के क्षेत्रों में भी तेल खोजने का काम आरम्भ कर दिया गया है। हमें आशा है कि हम जल्दी ही छिछले पानी में पहला कुआं खोद लेंगे और फिर कैम्बे की खाड़ी के गहरे पानी में भी तेल की खोज शुरू करने का प्रारम्भिक कार्य हाथ में ले लेंगे। ईरान एवं तेल और प्राकृतिक गैस आयोग का समुद्र तट से परे संयुक्त कारखाने में उत्पादन कार्य आरम्भ हो चुका है।

22. इस्पात और तेल के अलावा, हमारी योजना में खाद बनाने को सबसे ऊंची प्राथमिकता दी गई है। चालू वर्ष में दो नए खाद संयन्त्रों से उत्पादन आरम्भ कर दिया गया है और नाइट्रोजन की कुल स्थापित क्षमता बढ़ाकर 13.4 लाख मीट्रिक टन कर दी गई है। आशा है कि 1970 में दुर्गापुर, कोचीन और मद्रास में 500,000 मीट्रिक टन की कुल क्षमता वाले तीन और कारखाने काम करना शुरू कर देंगे। कोयला-आधारित संयन्त्रों पर भी काम जल्दी ही आरम्भ हो जायेगा। इस महत्वपूर्ण क्षेत्र में हम पूरे जोश के साथ आत्मनिर्भरता की ओर अग्रसर हो रहे हैं।

23. विकास की गति बनाए रखने के लिए यह जरूरी है कि हमारे निर्यात में महत्वपूर्ण वृद्धि हो। विदेशों को निर्यात करने की दिशा में पिछले वर्ष बहुत सन्तोषजनक प्रगति हुई। औद्योगिक उत्पादन की गति में हाल की वृद्धि के बावजूद, आयात बराबर गिरता रहा और इस तरह प्रतिस्थापन—आयात में सफलता देखने को मिली। लेकिन, चालू वर्ष के पहले सात महीनों में, बाह्य और आंतरिक कई कारणों से निर्यात उतना अच्छा नहीं हो सका। इसलिए, मेरी सरकार ने ज्यादा से ज्यादा निर्यात बढ़ाने का एक ठोस कार्यक्रम हाथ में लिया है।

24. हमारे शोध संतुलन में अच्छी साम्यावस्था लाने के लिए अदृश्य खाते में हुई आय का बहुत बड़ा महत्व है। इस दिशा में इस वर्ष कुछ प्रगति हुई है। यह सन्तोषजनक बात है कि 1968 के मुकाबले 1969 में पर्यटक अधिक संख्या में भारत आए। इसका परिणाम यह हुआ कि इस खाते में हमारी विदेशी मुद्रा की आय 27 करोड़ रुपये से बढ़कर लगभग 32 करोड़ रुपये हो गई। इसी प्रकार हमारे जहाजों के टन-भार में वृद्धि होने से समुद्रपार का व्यापार भारतीय जहाजों द्वारा अधिक मात्रा में होने लगा है और अब जहाजरानी में भारतीय जहाजों का हिस्सा 18 और 20 प्रतिशत के बीच है।

25. हमारे देशवासियों के रहन-सहन के स्तर की वृद्धि का सम्बन्ध परिवार नियोजन कार्यक्रमों के कार्यान्वित होने से भी है। बढ़ती हुई जनसंख्या के कारण विकास से प्राप्त होने वाले लाभ समाप्त हो जाते हैं। पिछले चार वर्षों में परिवार नियोजन कार्यक्रम बहुत आगे बढ़ा है। परन्तु यदि दस वर्षों में ही आज के जन्म दर को 39 प्रति हजार से 25 प्रति हजार तक कम करने का राष्ट्रीय लक्ष्य प्राप्त करना है तो अभी इसके लिए बहुत कुछ करना बाकी है।

26. हमारी आर्थिक नीति के तथ्यों की परिधि यह होनी चाहिए कि रोजगार के लिये धन-सम्पदा का उत्पादन अधिक किया जावे

और उसका समुचित वितरण हो और साथ ही साथ आय-उत्पादक साधन भी बढ़ाया जायें। ये प्राथमिकताएं चौथी योजना के प्रलेख में दी जायेंगी जो कि जल्दी ही अन्तिम रूप से तैयार हो जायेगा और आपके सम्मुख प्रस्तुत कर दिया जायेगा। मेरी सरकार को मालूम है कि बेरोजगारी हमारी अर्थ-व्यवस्था के सम्मुख ऐसी गम्भीर समस्या है जिसे जल्दी ही हल करना होगा। पिछले दो बरसों में संगठित क्षेत्र में, रोजगार की स्थिति अपेक्षाकृत अवरुद्ध रहने के बाद उसमें दो प्रतिशत बृद्धि हुई है; यह आगे के लिए आशाजनक है।

2. केन्द्र और राज्य, दोनों की योजनाओं में, पब्लिक सेक्टर के व्यय में, अन्य बातों के साथ-साथ, विशिष्ट रूप से वृद्धि इसलिए की गई है कि सरकार रोजगार के अवसर बढ़ाना चाहती है। इसके साथ ही ऐसे कदम भी उठाने है कि विकास के साथ-साथ रोजगार भी बढ़े। अधिक रोजगार दिलाने के कार्यक्रमों को विशेष रूप से प्रोत्साहन दिया जायेगा। इस दिशा में कुछ कदम पहले ही उठा लिये गये हैं। चालू वर्ष में, यह प्रबन्ध किया गया हैं कि राज्य सरकारें बड़े और छोटे सिचाई कार्यक्रमों तथा गांवों में, बिजली पहुंचाने के कार्यक्रमों पर खर्च करने के लिए अधिक धनराशि नियत करें जिससे कि बड़ी संख्या में इंजीनियरों और तकनीशनों को रोजगार मिल सके। भूमि का कृष्यकरण, छोटे सिचाई कार्यों के नवीकरण, गांवों को मंडियों के साथ मिलाने के लिए सड़क-निर्माण के कार्यक्रम और ऐसे ही अन्य कार्यक्रमों से ग्राम विकास और रोजगार पर काफी प्रभाव पड़ सकता है।

28. योजना के अन्तर्गत सुलभ साधनों को इकट्ठा करके गांवों में बड़े पैमाने पर एक निर्माण कार्यक्रम बनाया जायेगा जिसे 12 से 18 महीनों की अवधि में ही कार्यान्वित किया जायेगा। यह एक ऐसा काम है जिसके लिये पर्याप्त रूप से विस्तृत योजना तैयार करनी होगी और राज्य स्तर पर स्थानीय रूप से पहल करनी होगी। निर्माण-कार्य से इंजीनियरों, तकनीशनों, कुशल और अकुशल कारीगरों को रोजगार मिल सकता है। इसलिये, मेरी सरकार का प्रस्ताव है कि जिन बड़े-बड़े शहरों में विशेषकर मकानों की विकट समस्या है, वहां मकानों के लिये जमीनें देने, कम आमदनी वाले लोगों को मकान बनाने और गन्दी बस्तियों की सफाई करने के लिये बड़ी मात्रा में भूमि अधिग्रहण और विकास कार्यक्रमों को पूरा करने के अधिकाधिक साधन जुट ए जायें।

29. हमारे तकनीकी शिक्षा कार्यक्रमों को भी इस प्रकार का नया रुख देना होगा कि जिससे रोजगार के अवसर बढ़ सकें। हमारे पोलिटेकनीकों में अब जो शिक्षा दी जाती है उसे उद्योगों के व्यावहारिक अनुभव के साथ जोड़ना होगा। इसके लिये पोलिटेकनीकों में दी जाने वाली शिक्षा में परिवर्तन करना होगा ताकि सिद्धान्त को व्यवहार के साथ संबद्ध किया जा सके और प्रशिक्षण को उद्योग-कार्य से। इसके साथ ही साथ, हमें अन्य विद्यार्थियों को भी अधिकाधिक अवसर देने हैं जिससे कि वे काम का अनुभव प्राप्त कर सकें। डिग्री स्तर पर पहले दो वर्षों में पढ़ने वाले छात्रों के लिये राष्ट्रीय सेवा का कार्यक्रम आरम्भ करने का इरादा है जो कि धीरे-धीरे सभी विश्वविद्यालयों पर लागू कर दिया जायेगा। आशा है कि इस योजना में लगभग एक लाख विद्यार्थी भाग ले सकेंगे। इस तरह विद्यार्थियों को समाज-सेवा में लगे रहने का अवसर मिलेगा जिससे वे अनुभव करेंगे कि वे भी राष्ट्र के विभिन्न कार्यक्रमों में भागीदार हैं।

30. पूंजी लगाने से अधिक रोजगार मिलेगा पर पूंजी लगाने के लिये अधिक बचत करने की आवश्यकता है। राष्ट्रीयकृत बैंकों का यह भी एक महत्वपूर्ण लक्ष्य होगा। उनकी अधिक शाखाएं खोलने का जो साहसपूर्ण कार्यक्रम है, उससे यह आशा की जा सकती है कि पहले की अपेक्षा अब और बड़े पैमाने पर धन

जमा होगा। इसके साथ ही, समाज के कमजोर वर्गों को पायेदार और उत्पादक योजनाओं के लिये बैंकों से पहले की अपेक्षा अधिक मात्रा में सहायता मिलेगी। राष्ट्रीयकरण की नीति में निहित भावना या प्रभाव बैंकों के कार्य-कलापों पर पड़ने लगा है और उन्होंने खेती-बाड़ी सेवा-उद्योग और खुदरा व्यापार को उत्पादक और लाभकारी कार्यों के लिये सहायता देना आरम्भ कर दिया है जिनकी अभी तक घोर उपेक्षा की जाती रही है। उच्चतम न्यायालय के हाल में दिये गये निर्णय के आधार पर जब बैंकों के राष्ट्रीयकरण का कानून फिर से बन जायेगा तब जो लाभकारी प्रक्रिया अभी तक अपनाई गई है, वह और भी सक्रिय हो जावेगी।

31. इस स्थिति में मैं सरकार की श्रम नीति के बारे में कुछ कहना चाहूँगा। इस नीति का हमेशा ही यह उद्देश्य रहा है कि मजदूरों के रहन-सहन और उनके काम करने की दशा में सुधार किया जाये, उनकी मजदूरी और वेतन को बढ़ाया जाये और किसी हद तक उन्हें काम मिलने का आश्वासन भी प्राप्त हो। इस नीति के अनुसार, सरकार ने हाल ही में यह निर्णय किया है कि पत्तन एवं गोदी मजदूरी बोर्डों की प्रमुख सिफारिशों को स्वीकार कर लिया जाये। सरकार ने लोहा तथा इस्पात उद्योग में मजदूरी के ढाचे में संशोधन करने के लिये द्विपक्षीय वार्ता तंत्र की स्थापना को प्रोत्साहन दिया है। सरकार को राष्ट्रीय श्रम आयोग की रिपोर्ट हाल में ही प्राप्त हुई है। इस आयोग ने ट्रेड यूनियन आन्दोलन को सुदृढ़ बनाने और प्रभावकारी सामूहिक मोल-तोल को बढ़ावा देने के लिये कई सिफारिशें की हैं। मेरी सरकार खास तौर से संगठित श्रमिकों के सभी वर्गों से अपील करती है कि वे उत्पादन और उत्पादन क्षमता को बढ़ाने में सरकार के प्रयासों में सहयोग दें। अनुशासन एवं निरंतर कठिन परिश्रम के बिना देश अपने सामाजिक-आर्थिक लक्ष्यों की प्राप्ति नहीं कर सकता।

32. लेकिन सामाजिक-आर्थिक उन्नति की दिशा में किये जाने वाले ये सारे प्रयास तब ही सफल हो सकेंगे जबकि शांति और सामंजस्य का वातावरण और लोकतंत्र के सिद्धान्तों में अटूट निष्ठा बनी रहे। इसलिये, हिंसा की ओर बढ़ती हुई प्रवृत्ति बड़ी चिन्ता का कारण बन गई है। यह समस्या राजनीतिक मतभेदों से परे है और सरकार इसके निराकरण के लिये सभी राजनीतिक दलों और जिम्मेदारी नागरिकों का सहयोग चाहती है।

33. हिंसा का सबसे अधिक चिन्ताजनक स्वरूप वह है जब अलग-अलग धार्मिक समुदायों के बीच झगड़ा होता है क्योंकि उससे सभ्य जीवन के सभी मूल्यों का विनाश होता है। 1968 में राष्ट्रीय एकता परिषद् की मीटिंग के बाद से साम्प्रदायिक सम्बन्धों में सुधार दिखाई दिया था। लेकिन फिर अहमदाबाद में दिल को दहला देने वाली घटनाएं हुई। उससे हमारी प्रतिष्ठा भंग हुई और हमारे गौरव को कलंक लगा। ऐसी घटनाएं हम सब लोगों के लिये चुनौती हैं जो धर्मनिरपेक्षता, व्यक्ति की मर्यादा और मानव-जीवन के प्रति आदर रखने में विश्वास करते हैं। हमें इस बात को खास तौर से बहुत चिन्ता है कि उग्रवादी राजनैतिक दल निरन्तर हिंसात्मक कार्य कर रहे हैं। उनके कार्य-कलापों के पीछे एक राजनैतिक विचारधारा है, जिससे वे अपने विध्वंसकारी उद्देश्यों की पूर्ति के लिये सामाजिक असन्तोष का अनुचित लाभ उठा रहे हैं। हम सामाजिक असन्तोष के वास्तविक कारणों को दूर करने के लिये उत्सुक हैं, लेकिन हिंसात्मक कार्रवाइयों का सख्ती से दमन करना होगा।

34. भूतपूर्व राज्यों के नरेशों ने हमारे इतिहास के एक संकटमय समय में जनता की आकांक्षाओं का आदर करते हुए एक लोकतंत्रीय शासन के अन्तर्गत भारत के शांतिपूर्ण एकीकरण में महत्वपूर्ण योगदान देकर अपनी देश-भक्ति का परिचय दिया था। मुझे पूर्ण आशा

है कि देश के व्यापक हित में वे उसी तरह वर्तमान युग की सामाजिक आवश्यकताओं को समझेंगे और एक बार फिर सद्भाव और सहयोग की भावना दिखायेंगे। राजाओं के प्रिवी पर्सों और विशेषाधिकारों का हमारे आज के सामाजिक उद्देश्यों के साथ कोई सम्बन्ध नहीं प्रतीत होता है और वह समतावादी सामाजिक व्यवस्था से भी मेल नहीं खाते। इसलिये सरकार ने भारत की पूर्व रियासतों के राजाओं के प्रिवी पर्सों और विशेषाधिकारों को समाप्त करने का फैसला कर लिया है और इस पर अमल करने के लिये कानून लाया जायेगा। लेकिन हमारा यह विचार है कि संक्रमणकाल में कुछ ऐसे प्रबन्ध किये जायें जिससे कि पूर्व नरेशों को बदली हुई परिस्थितियों के साथ सामंजस्य करने का समय मिल सके।

35. मेरी सरकार को पूरी आशा है कि चंडीगढ़ और फाजिल्का तहसील के कुछ भाग के सम्बन्ध में जो निर्णय लिये हैं, उनसे दोनों पड़ोसी राज्यों के लोग आगे आने वाले रचनात्मक कार्यों में अपनी शक्ति लगा सकेंगे। जब भावनायें भड़का दी जाती हैं, तब हर एक को सन्तुष्ट करने वाला कोई निर्णय लेना सम्भव नहीं होता। लेकिन सरकार को विश्वास है कि जो निर्णय लिये गये हैं, वे न्यायसंगत और निष्पक्ष है। सरकार जल्दी ही एक कमीशन बिठायेगी जो पंजाब, हरियाना और हिमाचल प्रदेश की सीमाओं को फिर से ठीक करने के दावों पर विचार करेगा। भाखड़ा प्रायोजना के प्रबन्ध तथा ब्यास प्रायोजना के निर्माण से सम्बन्धित वर्तमान प्रबन्धों में आवश्यक हेरफेर करने पर भी सरकार विचार करेगी।

36. हमारी अगली दस वर्षीय जनगणना 1971 के आरम्भ में की जायेगी। इसके साथ हमारे देश की जनगणना के इतिहास के सौ वर्ष पूरे होंगे। भारत में जनगणना विश्व में अपनी तरह का सबसे बड़ा प्रकाशनिक कार्य है और इस प्रकार के पेचीदा और बड़े पैमाने पर किये जाने वाले कार्य की सफलता तब ही सम्भव है जबकि केन्द्र और राज्यों की सरकारें स्थानीय प्राधिकारीगण और प्रत्येक नागरिक इसमें अपना सहयोग प्रदान करें।

37. विदेशी मामलों के क्षेत्र में हमने अन्य देशों के साथ अपनी मित्रता बढ़ाने और उसे अधिक सुदृढ़ करने का प्रयास किया है। शान्ति, अन्तर्राष्ट्रीय समझ-बूझ और परस्पर लाभकारी सहयोग के रास्ते पर हम निरन्तर चल रहे हैं।

38. शांतिपूर्ण सह-अस्तित्व के सिद्धान्त की स्वीकृति का क्षेत्र बढ़ रहा हैं। शांतिपूर्ण सह-अस्तित्व का क्षेत्र स्थायी रूप से व्यापक हो जायेगा और इससे मैत्रीपूर्ण सहयोग की नई भावना उत्पन्न होगी, ऐसा हमारा विचार है। हमारा विश्वास है कि सैनिक गुटों का कठोर रुख ढीला पड़ने और शक्ति गुटों के बीच तनाव कम होने व गुटों से अलग रहने के सिद्धान्त को अब अधिक स्वीकृति मिलने लगी है और राष्ट्रों की स्वतंत्रता, समृद्धि और स्थिरता को समुन्नत करने के अवसर बढ़ रहे हैं।

39. यह सन्तोष की बात है कि अपने पड़ोसी देशों—श्रीलंका, बर्मा, नेपाल, अफ़गानिस्तान और ईरान—के साथ हमारे सम्बन्ध अच्छी तरह बढ़ रहे हैं। उन देशों और अन्य देशों के साथ भी आपसी सहयोग और समझ-बूझ के नये रास्ते बराबर खोजे जा रहे हैं।

40. सरकार की यह नीति रही है कि सभी देशों के साथ अपने द्विपक्षीय और बहुपक्षीय आर्थिक सम्बन्धों के विकास पर अधिक ध्यान दिया जाये। विकासशील देशों के साथ आमतौर से और एशिया के देशों के साथ खासतौर से इस प्रकार के सम्बन्ध बढ़ाने पर सरकार विशेष ध्यान दे रही है। अब जबकि भारत में कृषि और उद्योग का विकास महत्वपूर्ण अवस्था में पहुंच गया है, हमारे लिये यह सम्भव हो गया है कि हम इस दिशा में भी अन्तर्राष्ट्रीय सहयोग में कुछ योगदान दे सकें। हमने इस बात का समर्थन किया है कि एशिया

एवं दूर-पूर्व के देशों की आर्थिक परिषद् (ईकाफे) के अधीन एशियाई आर्थिक सहयोग मन्त्री परिषद् के जरिये व्यापक आधार पर प्रादेशिक प्रबन्ध किये जायें।

41. सरकार सच्चे दिल से यह चाहती है कि पाकिस्तान की सरकार और जनता के साथ समझ-बूझ, सहयोग और मित्रता बढ़े। हमने वर्तमान गतिरोध को तोड़ने के लिये पाकिस्तान सरकार को कई रचनात्मक सुझाव और प्रस्ताव भेजे। खेद है कि हमने जो पहल-कदमियां कीं, उनका पाकिस्तान से कोई सकारात्मक उत्तर नहीं मिला। फिर भी, मेरी सरकार सहयोग की भावना मित्रता और अच्छे पड़ोसियों के से व्यवहार के आधार पर पाकिस्तान के साथ सम्बन्ध सुधारने की निरन्तर कोशिश करती रहेगी।

42. चीन के साथ भी हमारा उद्देश्य यह रहा है कि हम एक-दूसरे देश की प्रभुसत्ता और प्रादेशिक अखण्डता के परस्पर आदर और एक-दूसरे के आन्तरिक मामलों में हस्तक्षेप न करने के सिद्धांतों के आधार पर अपने सम्बन्धों का संचालन करें। हम आशा करते हैं कि चीन हमें अपनी विदेश नीति बरतने और अपने घरेलू मामलों का संचालन करने के हमारे अधिकार का आदर करेगा।

43. मेरी सरकार इस बात से चिंतित है कि पश्चिम एशिया और वियतनाम में लड़ाई का कोई समाधान नहीं हो सका है। इन दोनों लड़ाइयों के कारण विश्व की शांति और स्थिरता पर बुरा असर पड़ा है। पश्चिम एशिया में तनाव खतरनाक विस्फोटक स्थिति में पहुंच रहा है। संयुक्त राष्ट्र के लिए यह आवश्यक है कि वह सुरक्षा परिषद् के 22 नवम्बर, 1967 के प्रस्ताव पर अमल कराये। वियतनाम में लड़ाई अभी चल रही है। मेरी सरकार ने बराबर यह कहा है कि वहाँ से तमाम विदेशी फौजों को हटाया जाये ताकि वियतनाम के लोग किसी बाहरी हस्तक्षेप के बगैर अपने भविष्य का स्वयं ही निर्णय कर लें।

44. हमें बहुत-से देशों और सरकारों के प्रमुखों का अपने बीच स्वागत करने का सौभाग्य प्राप्त हुआ है। पिछले वर्ष, मैं अपने पड़ोसी मित्र देश, श्रीलंका की यात्रा पर गया था और प्रधान मन्त्री ने बर्मा, अफगानिस्तान, जापान और इन्डोनेशिया की यात्रा की थी। ये यात्राएं इन देशों के साथ समझ-बूझ और मित्रता बढ़ाने में लाभदायक सिद्ध हुईं।

45. हम शांति के लिए कटिबद्ध हैं लेकिन हमें ऊंचे स्तर पर अपनी रक्षा की तैयारियां रखने के प्रति भी जागरूक रहना है। हमारी रक्षा सेनाओं को सज्जित करने में आत्म-निर्भरता की दिशा में अच्छी प्रगति हुई है। रक्षा कार्यों के लिए देश में आत्म-निर्भर औद्योगिक आधार तैयार किया जा रहा है। बहुत तरह के महत्वपूर्ण हथियारों और गोला-बारूद के विषय में हम अब आत्म-निर्भर हो गये हैं। हमने इलेक्ट्रानिक्स, एयरोनाटिक्स और जंगी जहाजों के निर्माण जैसे महत्वपूर्ण क्षेत्रों में भी देश में उत्पादन करने में काफी प्रगति की है।

46. अगले वित्तीय वर्ष (1970-71) के लिए भारत सरकार की आमदनी और खर्च का ब्योरा आपके विचार के लिए जल्दी ही रखा जायेगा।

47. चौदह बैंकों का फिर से राष्ट्रीकरण करने का हाल में जो अध्यादेश जारी किया गया है, उसके स्थान पर सरकार संसद् के सामने एक बिल प्रस्तुत करेगी। एक बिल राज्य सभा के सामने पहले से ही है जो कि अनिवार्य वस्तु (संशोधन) अवस्थिति अध्यादेश, 1969 के स्थान पर आ जायेगा। हरियाणा और पंजाब कृषि विश्वविद्यालय अध्यादेश, 1970 के स्थान पर भी एक बिल रखने का सरकार का इरादा है। सरकार इस सत्र में निम्नलिखित वैधानिक कार्य संसद् के सम्मुख

प्रस्तुत करना चाहती है :

1. प्रेस परिषद् अधिनियम में संशोधन करने का बिल ।
2. राष्ट्रीय सम्मान के प्रति अनादर रोक बिल, 1970 ।
3. विदेशी सहायता (नियमन) बिल, 1970 ।
4. फसल बीमा बिल, 1970 ।
5. समाचार-पत्र वित्त निगम की स्थापना के लिए बिल ।
6. अस्पृश्यता (अपराध) अधिनियम 1955 में संशोधन के लिये बिल ।
7. एन० सी० डी० सी० (संशोधन) बिल, 1970 ।
8. भारत में चार अन्तर्राष्ट्रीय हवाई अड्डों के प्रबन्ध के लिये एक स्वायत्तशासी सांविधिक निगम स्थापित करने के लिये बिल ।

48. संसद् सदस्यगण ! आप ऐसे समय में यहां इकट्ठा हो रहे हैं जबकि लोग बड़ी आशाएं लगाए बैठे हैं । आप उनकी आशाओं और आकांक्षाओं का सही मूल्यांकन करें और अपनी विवेकशीलता तथा बुद्धिमता से उन्हें पूरा करने का प्रयत्न करें ।

12.40½ hrs.

OBITUARY REFERENCES

MR. SPEAKER : Hon. Members, I have to inform the House of the sad demise of three of our friends, namely Shri S. R. Rane, Shri M. K. Jinachandran and Shri L. S. Bhatkar.

Shri S. R. Rane was a sitting Member of this House from Buldana constituency of Maharashtra. He was one of the senior Members of this House and had been continuing as a Member right from the First Lok Sabha During the 18 years of his membership of this House, he served on a number of Parliamentary Committees such as the Estimates Committee and the Committee on Government Assurances and others. He was a Member of the Panel of Chairmen for a number of years. He was a Government Deputy Chief hip during the years 1957-66. He was a very able parliamentarian and took active part in the proceedings of this House and the Committees. In spite of ill-health, he had been attending the House during the last session. He was also an educationist who served the cause of many educational institutions and education societies of Maharashtra. He passed away at Bhusaval on the 20th January, 1970, at the age of 69. The House will be missing a very amiable and a lovable personality.

Shri M. K. Jinachandran was Member of the Central Legislative Assembly during the years 1945-47 and of Second Lok Sabha during the years 1957-62. He passed away at Vellore on the 31st January, 1960 at the age of 53.

Shri L. S. Bhatkar was a Member of the Constituent Assembly of India, Provisional Parliament, First, Second and Third Lok Sabha during the years 1946-1967. He passed away at Chikhili, District Buldana, on the 7th February, 1970, at the age of 69.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

प्रधान मंत्री तथा सदन नेता (श्रीमती इंदिरा गांधी) : अध्यक्ष महोदय, श्री राणे के निधन से लोक सभा के माननीय सदस्यों को खेद है । वे सन् 52 से लगातार इस सदन के सदस्य थे और हमारे एक पुराने साथी थे । उन्हें शिक्षा तथा समाज-कल्याण कार्यों मे विशेष रुचि थी । उन्होंने इन क्षेत्रों में कई संस्थाएं भी स्थापित कीं । संसद् की समितियों के कार्य में उनकी गहरी दिलचस्पी और योगदान सराहनीय है ।

महाराष्ट्र को एक और क्षति श्री भटकर के स्वर्गवास से हुई । वे संविधान सभा के सदस्य थे और पहले तीन आम चुनावों में जीतकर इस सदन में आए । सामाजिक प्रगति

के प्रति वह कटिबद्ध थे और अनुसूचित जातियों के कल्याण-कार्यों में वे अग्रसर रहे।

श्री जीनचन्द्रन दूसरी लोक सभा के सदस्य थे। वे केरल में कांग्रेस के सक्रिय कार्यकर्ता थे। सहकारिता आन्दोलन में और केरल के पिछड़े हुए क्षेत्रों और वर्गों की दशा सुधारने में उनका विशेष लगाव था।

अध्यक्ष महोदय, मेरी आप से प्रार्थना है कि हमारी समवेदनाएं हमारे इन दिवंगत साथियों के शोक संतप्त परिवारों तक पहुंचा दें।

डा० राम सुभग सिंह (बक्सर) : श्रीमन् श्री राणे के निधन से हमें अपार दुःख हुआ और जैसा आपने बताया श्री राणे जी संसद् के एक ऐसे सदस्य थे जिनकी तुलना का दूसरा सदस्य नजर नहीं आता। वे एक शांत प्रकृति के और बड़े कर्मठ सदस्य थे और जिस किसी भी कमेटी की सदस्यता अथवा अध्यक्षता उन्होंने की उसमें उन्होंने अपनी ऐसी अमिट छाप डाली जिसको सभी लोग याद रखेंगे। जिन दिनों वे डिप्टी चीफ ह्विप थे उन दिनों वे बराबर शांत स्वभाव से यहां बैठे रहते थे और यहां सदन की किस तरह से कार्य प्रणाली चले उसको इस ढंग से प्रभावित करते थे कि जिसको देख कर सभी लोग प्रसन्न रहते थे। जैसा कि अभी आपने बताया, महाराष्ट्र में कतिपय शिक्षण संस्थाओं को उन्होंने स्थापना कराई और साथ ही हाल में उन्होंने एक कोआपरेटिव शुगर फैक्ट्री की स्थापना की ओर कदम उठाया था। अन्य अनेक कार्यों में भी उनकी बड़ी रूचि रहती थी और जिस किसी भी कार्य में वह अपना हाथ डालते थे उस कार्य को पूरा कराने की हिम्मत उनमें थी। ऐसे एक सदस्य जो शुरु से ही यानि पहली लोक सभा से पिछले सत्र तक यहां पर थे और अपने ढंग से वह सदन को प्रेरित करते थे, सबको प्रसन्न रखते थे, उन को खो कर सारे सदन और विशेषकर विरोध पक्ष की ओर से मैं उन के परिवार के सदस्यों के प्रति संवेदना प्रकट करता हूं और भगवान से प्रार्थना करता हूं कि दिवंगत आत्मा को शांति प्रदान करें।

श्री जीनचन्द्रन जी भी एक ऐसे ही बिरले सदस्य थे। वह केरल से आते थे और वाइनाड में उनका निवास स्थान था। पर दूसरी लोक सभा में यहां जो भी उनके सम्पर्क में आया उसको उन्होंने अपने सद्व्यवहार से प्रभावित किया और जब कभी उन्होंने हाउस में किसी विषय पर भाषण किया तो उन के तर्कों को सारे लोग मान्यता प्रदान करते थे।

श्री भटकर जी भी ऐसे ही एक मित्र थे जिन की हमें बराबर याद रहेगी क्योंकि अनुसूचित जाति के होते हुए भी उन्होंने न केवल अपने उन पिछड़े भाइयों की मदद करने के लिए अनेक कदम उठाए बल्कि सभी लोगों की सेवा करना वह अपना कर्तव्य समझते थे और ठीक उसी ढंग से यहां भी उन का व्यवहार था।

ऐसे इन साथियों के निधन से हमें अपार दुःख हुआ और हम भगवान से प्रार्थना करते हैं कि उनकी आत्मा को वह शांति प्रदान करें तथा उनके परिवार के सदस्यों के प्रति हम अपनी संवेदना प्रकट करते हैं।

SHRI RANGA (Srikakulam) : Mr. Speaker, the peasants in Maharashtra have lost a great champion in the death of Shri Rane. In this House whenever questions affecting agriculturists came up for discussion, Shri Rane was there ready to join issue with the authorities concerned, even though at that time, and for a very long time, he belonged to the ruling party.

He had the moral courage to refuse to be nominated again as Deputy Chief Whip when he felt that the Government behaved in a manner which was unbecoming of his status and experience in this House.

He also displayed his moral courage when he parted company with the ruling party and came over to the Opposition, although he found himself almost alone among the Congress Members of Parliament who came over to this side.

[Shri Ranga]

He did not appear to be such a brave man, but he was really brave among courageous people ; and he displayed that unique courage in circumstances in which many people were quailing in their shoes, in their sense of duty.

The loss of such a man is indeed a blow to this country, to our public life and to this House.

The other Members also used to make useful contributions. We all mourn their death.

श्री अटल बिहारी बाजपेयी (बलरामपुर) : अध्यक्ष महोदय, मृत्यु ने एक बार फिर हमारे ऊपर प्रहार किया है कि और हमारे एक साथी को हमारे बीच से उठा लिया है। कल तक श्री राणे हमारे मध्य थे। शांत, गम्भीर, संतुलित लेकिन प्रेम से परिपूर्ण उनका स्वभाव सभी सदस्यों के हृदय पर, चाहे वे किसी भी दल से सम्बन्धित हों, अपना असर डालता था। वे कुछ दिनों से बीमार चले आ रहे थे लेकिन उनका अन्त इतना सन्निकट है, इसकी आशंका नहीं की गई थी। सदन के सदस्य के नाते उनकी योग्यतायें सदैव स्मरणीय रहेंगी। सदन के बाहर उनकी सेवायें उल्लेखनीय हैं।

एक वकील के नाते, सन् 42 की अगस्त की क्रान्ति में जो भी लोग पकड़े गए थे विशेषकर वे लोग जो रेलगाड़ियों को पलटते हुए पकड़े गए थे श्री काका साहब राणे उनके वकील बनकर अदालत में खड़े रहे थे और करीब करीब उन सभी को रिहा कराने में सफल हुए थे। वे एक रचनात्मक कार्यकर्ता थे। उन्होंने उन दिनों में हरिजन छात्राओं के लिए छात्रावास प्रारम्भ किए थे। वे जन-जागरण के कार्य में निरन्तर हिस्सा बटाते थे। कुछ दिन तक पहले वे हमारे सामने बैठा करते थे, फिर हमारे साथ आ गए। शासन का साथ छोड़ना कोई सरल बात नहीं है। लेकिन काका साहब राणे सिद्धांत-वादी थे। वे बोलते कम थे लेकिन उनका मौन, वाणी से भी अधिक मुखर था एक संसद सदस्य के नाते वे विभिन्न समितियों में अपनी योग्यता दिखाते थे। अनेक समितियों में उनके साथ काम करने का मौका मुझे मिला था। मैं समझता हूँ महाराष्ट्र की गहरी क्षति हुई है और इस सदन का एक प्रमुख सदस्य हमारे बीच से उठ गया है। मैं उनके प्रति अपनी श्रद्धांजलि समर्पित करता हूँ।

अन्य दो सदस्यों जिनका आपने उल्लेख किया है, उनमें श्री जीनचन्द्रन से परिचित होने का अवसर मुझे नहीं मिला लेकिन श्री भटकर को मैं जानता हूँ। उनके साथ यहां पर काम करने का मौका मिला था। इन सब के निधन से हमारा सार्वजनिक जीवन अकिंचन हुआ है। उनके देहावसान पर हम श्रद्धांजलि समर्पित करते हैं और परमात्मा से प्रार्थना करते हैं कि उनकी आत्मा को शान्ति प्रदान करे और आप हमारे ये विचार उनके शोक सन्तप्त परिवारों को पहुंचा दें।

SHRI H. N. MUKERJEE (Calcutta North East) : Mr. Speaker, Sir, every time we meet after a recess, almost every time, we have to mourn the passing away of some of our Members. It has become almost a routine, but it is moving when people whom we have known closely are no longer on the spot.

Shri Jinachandran and Shri Bhatkar had been Members of this House, and I had the opportunity of knowing them and appreciating their qualities, but I had come to know best of all Shri Rane, whom we particularly miss because only lately he was with us. I have known him since the days of the first Parliament, and as a member of the Opppsition I had many opportunities of getting to know the very special qualities which he possessed because he functioned most effectively as one of the chief whips of the Government party.

I remember him as a man with simple habits but very sturdy character and a certain earthy but stern sense of self respect which came into picture when the lure of a minor office which attracts many of the people was brandished before him but he refused to accept it. At that point of time I thought of him as a genuine son of the

Maratha soil, sturdy, strong and self-respecting. That is why though on many issues we thought and acted entirely differently, I had come to have a very genuine and lively respect for his character and his personality. I am very glad, Mr. Speaker, that you put in the word 'lovable' in referring to him, because if anything he was exactly that.

We miss today Shri Rane and the two other Members whose death we are condoling. On my behalf and on behalf of the party which I represent, I beg of you to convey our condolences to the bereaved families.

SHRI A. K. GOPALAN (Kasergod) : Mr. Speaker, Sir, on behalf of my Group I join in the sentiments expressed by my hon. friends here and request you to send our condolences to the bereaved family.

श्री रवि राय (पुरी) **:** अध्यक्ष महोदय, आप, सदन की नेत्री तथा विरोधी दल के नेता ने राणे जी, जीनचन्द्रन जी तथा भटकर जी के आकस्मिक निधन पर जो भावनायें व्यक्त की हैं उनके साथ मैं स्वयं तथा अपने दल को सम्बद्ध करता हूं और यह आशा करता हूं कि आप शोक संतप्त परिवारों तक हमारी संवेदनायें पहुंचा देंगे ।

SHRI SURENDRANATH DWIVEDY (Kendrapara) : I associate myself and my party with the sentiments expressed by Members while condoling the death of three of our colleagues. Among the three Mr. Rane was a personal friend of mine and was very lovable and sociable. We deeply mourn his death.

I hope you will convey our feelings to the bereaved families.

श्री प्रकाशवीर शास्त्री (हापुड़) : अध्यक्ष महोदय, लोकसभा में सचेतक और उपसचेतक का ऐसा कार्य होता है कि उसे अपने दल के अतिरिक्त विरोधी पक्ष के सदस्यों के सम्पर्क में भी आने का समय समय पर अवसर मिलता है । मैं जब दूसरी लोकसभा का सदस्य बनकर यहां आया तो सबसे पहले मेरा परिचय श्री राणे से हुआ । उस समय वे मुख्य सचेतक का कार्य करते थे । मैंने उनके कार्य करने के ढंग में राष्ट्रीय भावना पाई । विरोधी पक्ष के सदस्यों के साथ मिलकर उन्हें अपना बनाना और राष्ट्रीय प्रश्नों पर उनका समर्थन लेना, श्री राणे की अपनी विशेषता थी । अभी कुछ दिन पहले सरकार ने मेरे सुझाव पर एक सलाहकार समिति बनाई थी कि संसद का अधिवेशन दक्षिण में भी हो सकता है । श्री राणे उसके अध्यक्ष थे । उस समिति में उनके साथ मिलकर मुझे कार्य करने का अवसर मिला । उस समय मैंने देखा कि वे कितनी सरलता से लोगों के साथ मिलकर आत्मीयता से कार्य लेते थे लेकिन हर कार्य करने में और हर निर्णय में उनकी राष्ट्रीयता की भावना छिपी रहती थी—श्री राणे की यह सबसे बड़ी विशेषता थी । अपने जीवन में वे जितना सरल थे, विचारों में उतने ही दृढ़ । इसीलिए उनके सम्बन्ध में यह कहा जा सकता है कि वे हवाओं के साथ बहने वाले राजनीतिज्ञों में नहीं थे । आज इस प्रकार के सदस्य को खोकर निश्चित रूप से हम सभी बहुत दुखी हैं । मैं अपनी ओर से और अपने दल के सदस्यों की ओर से श्री राणे और दो अन्य सदस्यों के प्रति संवेदना प्रकट करता हूं और चाहता हूं कि आप हमारे ये शब्द उन परिवारों तक पहुंचा दें ।

DR. KARNI SINGH (Bikaner) : Mr. Speaker, the passing away of Mr. Rane and two other colleagues has come as a great shok to us. On behalf of the United Parliamentary Group we wish to associate ourselves with the sense of grief expressed by the leaders of the various parties in the House. We would further wish to pray soul. Almighty to grant peace to the departed Mr. Rane was a very popular man and we shall miss him for a very, very long time. On behalf of my Group, we wish to associate ourelves with the sentiments expressed here and pray to the Almighty that the souls of these departed colleagues may rest at peace.

13.00 hrs.

श्री शिकरे (पंजिम) : अध्यक्ष महोदय, वर्तमान काल में राजनीतिक क्षेत्र में प्रभावी संयम और कर्मठ निष्ठा दुर्लभ चीजें बन गई हैं। ऐसी भावना जनता में फैल रही है कि आज के आयाराम और गयाराम के जमाने में जो अपनी निष्ठायें बेच नहीं सकता या लम्बी-चौड़ी घोषणायें नहीं कर सकता वह राजनीतिक क्षेत्र के नाम के लायक भी नहीं होता है।

ऐसी परिस्थिति में जब इस सदन में स्वर्गीय श्री काकासाहेब राणे की मूर्ति और उनके आचार-विचार मैं देखता था तो मुझे मूर्तिमन्त संयम और निष्ठवतता का साक्षात्कार मिलता था। रिक्त घट की आवाज ज्यादा होती है लेकिन भरे घट की आवाज सुनाई ही नहीं देती। श्री राणे एक श्रेष्ट वर्ग के संयमी पार्लियामेंटेरियन थे। 1946 से वे संसदीय क्षेत्र में बहुमूल्य कार्य कर रहे थे। पहले महाराष्ट्र विधान सभा में और बाद में लोक सभा में उन्होंने डिप्टी चीफ ह्विप का काम किया और मुझे विश्वास है कि उनका योगदान बहुमूल्य था।

किसान के कुटुम्ब में उनका जन्म हुआ था। वह समाज की समस्याओं को अपने अनुभव से जानते थे इसलिए उन्होंने किसानों के लिये आस्था से काम किया। शिक्षा के क्षेत्र में भी उनका कार्य बहुमूल्य था। अपनी जलगांव कांस्टिटुएन्सी में वे बहुत सी शिक्षा संस्थाओं में कार्य करते थे।

मैं यहां एक मुद्दई की बात कहना चाहूंगा, और वह यह जैसा मैंने उल्लेख किया, कि वह बहुत संयमी नेता थे, संयमी पार्लियामेंटेरिन थे तथा निष्ठावान भी थे। जब द्विभाषिक बम्बई राज्य के विभाजन का प्रश्न आया और महाराष्ट्र तथा गुजरात दो राज्यों के बनाने की योजना थी, तब वे महाराष्ट्र के ऐसे एक कांग्रेस नेता थे जिन्होंने द्विभाषिक बम्बई राज्य को तोड़ने का विरोध किया था।

आज भी मैं देखता हूं कि जब महाराष्ट्र के बहुसंख्यक कांग्रेस संसद सदस्य रूलिंग कांग्रेस में बैठे हुए हैं तब वह अपोजीशन कांग्रेस में बैठते थे। उनके विचारों का मूल्यांकन मैं नहीं करता हूँ, मगर निष्ठा और संयम के नाते जो उनके गुण हैं उनका आदर करते हुए मैं उनके प्रति अपनी श्रद्धांजलि अर्पित करता हूँ और उनकी आत्मा की शांति के लिए प्रार्थना करता हूँ।

MR. SPEAKER : Now, we shall stand for a short while in memory of the departed Members.

The Members then stood in silence for a short while.

13.03 hrs.

POINTS OF ORDER

श्री अटल बिहारी वाजपेयी (बलरामपुर) : अध्यक्ष महोदय, सामान्यतया आज की बैठक में हम राष्ट्रपति जी का अभिभाषण सभा-पटल पर रखते हैं और अपनी कार्रवाई समाप्त कर देते हैं। लेकिन मेरा निवेदन है कि आज हम सामान्यकाल में नहीं रह रहे हैं। देश में एक असामान्य स्थिति पैदा हो गई है, और उस असामान्य स्थिति का परिचय हमें मिलता है उत्तर प्रदेश और बिहार में। वहां के राज्यपालों ने जिस तरह अपने पदों का दुरुपयोग किया है, संविधान की अवहेलना की है और संसदीय लोकतन्त्र को चोट पहुंचाई है हम उस पर चर्चा करेंगे। यह चर्चा दो रूपों में हो सकती है। हमने काम-रोको प्रस्ताव दिये हैं। आप उन्हें स्वीकार कर सकते हैं। लेकिन यह तर्क नहीं दिया जाना चाहिए कि क्योंकि सदन में राष्ट्रपति के अभिभाषण पर चर्चा होगी इसलिए इस मामले को अलग से उठाने की आवश्यकता नहीं है। अभी दो दिन तक सदन में राष्ट्रपति के अभिभाषण पर चर्चा नहीं हो रही है। यह मामला गम्भीर है और सार्वजनिक महत्व का

है। इसलिए आप इस पर काम-रोको प्रस्ताव स्वीकार करते हैं।

दूसरा तरीका यह है कि आप बिजिनेस ऐडवाइजरी कमेटी की बैठक बुलायें और उसमें इसके लिए समय तय करें। यह समय सोमवार या मंगलवार को होना चाहिए क्योंकि इस मामले पर अविलम्ब चर्चा होनी चाहिए।

अध्यक्ष महोदय : आज के दिन कोई काम नहीं होता। जो भी काम चलेगा वह सोमवार से चलेगा। माननीय सदस्य जो भी तरीका बतला रहे हैं उस दिन उस पर गौर कर लेंगे।

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय, असल में मैं तीन मुद्दे उठाना चाहता हूं। तीनों को एक साथ कह देने से समय बचेगा। मेरा सबसे पहला मुद्दा यह है कि अभी-अभी सैंट्रल हाल में राष्ट्रपति जी ने दोनों सदनों की संयुक्त बैठक को सम्बोधित किया। उसमें ऐसा हुआ कि राष्ट्रपति जी एक हिस्सा अंग्रेजी में पढ़ते थे और सचिव साहब हिन्दी में उसका अनुवाद पढ़ते थे। मेरी समझ में यह प्रक्रिया नहीं आ रही है। आपके संविधान में लिखा हुआ है और नियम में लिखा हुआ है कि राष्ट्रपति सम्बोधित करेंगे। अगर राष्ट्रपति नहीं होंगे या राष्ट्रपति कोई काम नहीं कर पायेंगे तो उपराष्ट्रपति करेंगे यह सचिव बीच में कहां से आ गया, यह मेरी समझ में नहीं आ रहा है। यह काम बिल्कुल संविधान के विपरीत हुआ है। अगर वह हिन्दी में नहीं पढ़ना चाहते थे तो श्री गोपाल स्वरूप पाठक उप-राष्ट्रपति के नाते यह काम कर सकते थे। इसलिए यह बहुत गैर-मुनासिब बात हुई है।

मैं इसके साथ-साथ अपनी भावना व्यक्त करना चाहता हूं कि मुझे ज्यादा खुशी होती अगर श्री गिरि अपनी मातृ-भाषा तेलगू में भाषण करते। मैं हिन्दी की बिल्कुल चर्चा नहीं कर रहा हूं। तो मेरा पहला मुद्दा यह है कि क्या यह संविधान के विपरीत नहीं हुआ है? आप भी उस समय मौजूद थे, इसलिए मैं यह सवाल उठा रहा हूं।

मेरा दूसरा मुद्दा यह है कि आज शुक्रवार है। जबसे मैं यहां आया हूं, मैंने देखा है कि हमेशा पार्लियामेंट का सत्र सोमवार से शुरू होता था। पांच दिन हम काम करते थे और दो दिन छुट्टी मनाते थे। मेरी समझ में नहीं आया कि इस बार शुक्रवार को क्यों राष्ट्रपति का अभिभाषण रखा गया। और मैंने जो अर्जेंडा देखा है उससे ऐसा मालूम होता है...

श्री रामसेवक यादव (बाराबंकी) : ज्योतिषी की सलाह से ऐसा हुआ है।

श्री मधु लिमये : आज जो अर्जेंडा है उससे ऐसा लगता है कि आज कोई ज्यादा काम होने वाला नहीं है। मेरा खयाल है कि श्री सुरेन्द्रनाथ द्विवेदी ने इस सवाल को चार साल पहले उठाया था। यह बात सही है कि राष्ट्रपति पार्लियामेंट को प्रधान मन्त्री की सलाह पर बुलाते हैं, लेकिन इस मामले में यह तय हुआ है कि अध्यक्ष महोदय से भी अनौपचारिक रूप से सलाह मशवरा किया जायगा। मैं जानना चाहता हूं कि क्या शुक्रवार का दिन तय करते समय आपसे पूछा गया था? मैं यह भी जानना चाहता हूं कि तीन दिनों तक जो 51 रु० रोज सदस्य बिना काम किये हुए लेंगे क्या उसका कोई स्पष्टीकरण हम हिन्दुस्तान के लोगों को दे सकते हैं?

तीसरी बात वह जो अभी श्री अटल बिहारी वाजपेयी ने कही।

श्री अटल बिहारी वाजपेयी : वह असली बात है।

श्री मधु लिमये : वह भी असली है और यह दोनों भी असली हैं। मैं उसके साथ अपनी भावना मिला देना चाहता हूं और आपसे निवेदन करना चाहता हूं कि जो स्थगन प्रस्ताव दिये गये हैं उनके ऊपर आज ही तत्काल बहस शुरू हो जाये। केरल में, मणिपुर में, उत्तर

[श्री मधु लिमये]

प्रदेश में और बिहार में जिस तरह से चीफ कमिश्नर और राज्यपालों के ऊपर दबाव डाला गया और उनसे जो गैर-मुनासिब और संविधान के खिलाफ काम करवाया गया उसके ऊपर बहस करने का मौका हमें आज ही मिलना चाहिए।

SHRI S. M. BANERJEE (Kanpur) : I have a small submission to make. Some points have been raised by my hon. friend.

MR. SPEAKER : They are points of orders.

SHRI S. M. BANERJEE : I have a submission to make.

MR. SPEAKER : On what ?

SHRI S. M. BANERJEE : Kindly hear me for a minute.

MR. SPEAKER : No, I am not going to allow any discussion.

राष्ट्रपति जी के भाषण के बारे में आपने जो कहा है, मुझे उसकी कांस्टीट्यूशनल या प्रोसीजरल पोजिशन के बारे में पता नहीं है। लेकिन मै इसको देख कर बताऊंगा। आपने कहा है कि मैं डारेक्शन दे सकता हूं। मेरा नहीं खयाल कि स्पीकर डारेक्शन दे सकता है राष्ट्रपति जी को कि ऐसे होना चाहिये, ऐसे नहीं होना चाहिये। फिर भी अगर कहीं कोई डारेक्शन है तो मेरे नोटिस मे ला देना, पूछ लेंगे। उन से मेरी तो हिम्मत नहीं है पूछने की।

जहां तक डेट आफ सैशन का सम्बन्ध है मेरा अपना खयाल है कि आपका क्या हर्ज है ... .

SHRI NATH PAI (Rajapur) : There is a difference between delivering an address and reading an address. Shri Limaye was referring to the specific duty enjoined on the President and the Vice-President.

MR. SPEAKER : The hon. Member is presuming that I was acting as the Speaker in the Central Hall and that I did not perform my duty with respect to the Rashtrapati. I fail to understand that argument.

As for the date of the session, it is fixed by the Government and the summons is issued through the President. I do not think the Speaker should have any objection to calling the session on any day or at any time.

एक माननीय सदस्य : एस्ट्रोलोजर से पूछ कर किया गया है।

श्री मधु लिमये : यह ठीक कह रहे हैं कि किसी एस्ट्रोलोजर से, ज्योतिषी से, पूछ कर तय किया था ?

MR. SPEAKER : I was told that actually some members want two or three clear days to study the address and then have some discussion about it. I do not think there is anything wrong in it.

SHRI NATH PAI : Were you consulted ? That is the point.

MR. SPEAKER : I was duly informed.

SHRI NATH PAI : Informing is totally different from consultation. Was your consent obtained ?

MR. SPEAKER : I was informed before the session was called.

SHRI NATH PAI : By implication you are suggesting that you were not consulted.

MR. SPEAKER : When they inform me, it means that they want to know my views. I had no views in this case. So, they said "all right". The question of the adjournment motion we will consider on Monday.

SHRI BAL RAJ MADHOK (South Delhi) : You have just now stated that some members approached the Government with the request that they want two clear days to study the President's Address. In that case, the discussion on the President's

Address should start on Monday. Now it is starting on Wednesday.

MR. SPEAKER : Perhaps, they now want more time for that.

13.14 hrs.

PAPERS LAID ON THE TABLE

Proclamation re : Bihar

THE MINISTER OF HOME AFFAIRS (SHRI Y. B CHAVAN) : I beg to lay on the Table a copy of the Proclamation (Hindi and English versions) issued by the President on the 16th February, 1970 revoking the Proclamation issued by the Vice-President acting as President on the 4th July, 1969 in relation to the State of Bihar, published in Notification No. G.S R. 236 in Gazette of India dated the 16th February, 1970 under clause (3) of article 356 of the Constitution. [*Placed in Library. See* No. LT—2516/70]

श्री मधु लिमये (मुंगेर) : गृह मंत्री जी यह क्या कर रहे हैं ? चौबीस घंटे में गवर्नर की रिपोर्ट बदलती है। चौबीस घंटे पहले गवर्नर साहब कहते हैं कि कोई सरकार सम्भव नहीं है। यह क्या तमाशा हो रहा है ? अजीब बातें चल रही हैं।

Notification under Essential Services Maintenance Act

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING ; AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : On behalf of Shri K. K. Shah, I beg to lay on the Table a copy each of the following Notification under sub-section (2) of section 2 of the Essential Services Maintenance Act, 1968 :—

(1) S.O 320 published in Gazette of India dated the 21st January, 1970 declaring the service connected with conservency and sewage disposal in the Union territory of Delhi to be an essential service for the purposes of Essential Service Maintenance Act, 1968.

(2) S.O. 321 published in Gazette of India dated the 21st January, 1970 containing order prohibiting strikes in any service in the Union territory of Delhi connected with conservancy and sewage disposal. [*Placed in Library. See* No. LT—2517/70]

Ordinances Promulgated during the period from 30th December, 1969 to 14th February, 1970

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAGHU RAMAIAH) : I beg to lay on the Table a copy each of the following Ordinances, under provisions of article 123 (2) (a) of the Constitution :—

(1) The Essential Commodities (Amendment) Continuance Ordinance, 1969 (No. 10 of 1969) (Hindi and English versions) promulgated by the President on the 30th December, 1969.

(2) The Haryana and Punjab Agricultural Universities Ordinance, 1970 (No. 1 of 1970) promulgated by the President on the 2nd February, 1970.

(3) The Calcutta Port (Amendment) Ordinance, 1970 (No. 2 of 1970) (Hindi and English versions) promulgated by the President on the 2nd February, 1970. [*Placed in Library. See* No. LT—2518/70]

(4) The Banking Companies (Acquistion and Transfer of Undertakings) Ordinance, 1970 (No. 3 of 1970) (Hindi and English versions) promulgated by the President on the 14th February, 1970. [*Placed in Library. See* No. LT—2519/70]

ADVOCATES (SECOND AMENDMENT) BILL

Extension of time for presentation of Select Committee Report.

SHRI R. D. BHANDARE (Bombay Central) : I beg to move :

"That this House do extend the time appointed for the presentation of the

[Shri R. D. Bhandare]

Report of the Select Committee on the Bill further to amend the Advocates Act, 1961, upto the first day of the second week of the next session."

SHRI SURENDRANATH DWIVEDY (Kendrapara): He has not given any reasons while asking for an extension of time.

MR. SPEAKER : The question is :

"That this House do extend the time appointed for the presentation of the Report of the Select Committee on the Bill further to amend the Advocates Act, 1961, upto the first day of the second week of the next session."

The motion was adopted.

MR. SPEAKER : Thank you very much. This is a very short sitting. So, we adjourn...

श्री मधु लिमये (मुंगेर) : आज कारवाई क्यों न चलाई जाये ?

MR. SPEAKER : .. to meet again on Monday at 11 A.M.

13.17 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, February 23, 1970/Phalguna 4, 1891 (Saka)